

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/11345/2025	MANA SAY @ MUNA SAY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GHASIPURA /68 /2019 () //	AOR20220001631C202500103
2	D-BLAPL/11352/2025 BLAPL/4080/2025	MATU @ PRADEEP NAIK @ PRADIP NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BANIGOCHA /131 /2024 J.M.F.C.,DASAPALLA(Nayagarh) GR/0000549/2024	
3	D-BLAPL/11353/2025	PRASANTA KUMAR JENA @ SALORI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAMACHANDRAPUR /362 /2024 () //	AOR20220001631C202500107
4	D-BLAPL/11356/2025	BAMIDI BALU @ BALA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /58 /2024 () //	AOR20220001631C202500102
5	D-BLAPL/11357/2025	JAGA DAS @ JAGU VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	JATNI P.S. /30 /2025 () //	
6	D-BLAPL/11361/2025	BASANTA BEHERA @ BASANTA KUMAR BEHERA VS STATE OF ODISHA	RAKESH KUMAR MALICK VS	MAHANGA /155 /2022 () //	
7	D-BLAPL/11364/2025	BIGYAN RANJAN DAS VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	INFOVALLY UPD BHUBANESWAR /20 /2025 () //	
8	D-BLAPL/11366/2025	ANANTA MAJHI VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /30 /2018 () //	
9	D-BLAPL/11368/2025	RAM RUP VS STATE OF ODISHA	S.K.MOHAPATRA VS	BOUDH /112 /2025 () //	AOR20230000026C202500010
10	D-BLAPL/11373/2025	RADHESHYAM PATASAHANI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHARABEL NAGAR P.S. /60 /2025 () //	
11	D-BLAPL/11376/2025	ANUBHAB DEBTA @ ANUBHAB DEBATA VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	INDUASTRIAL,NISA /40 /2025 () //	

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12	D-BLAPL/11377/2025	JYOTI RANJAN BEHERA @ LIKU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	LAXMISAGAR P.S. /89 /2025 () //	
13	D-BLAPL/11381/2025	AKSHAYA @ HIMESH NAYAK VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /77 /2024 () //	
14	D-BLAPL/11387/2025	RAKESH JOTHE VS STATE OF ODISHA	MAHES DAS VS	/ /0 () //	
15	D-BLAPL/11389/2025	PURNABASI NAYAK VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	ADVA /4 /2025 () //	
16	D-BLAPL/11391/2025	DHARMENDRA NAYAK VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	ADVA /4 /2025 () //	
17	D-BLAPL/11393/2025 BLAPL/4084/2025	TIKI @ AMULYA KUMAR DAS VS STATE OF ODISHA	ANITA SAHOO VS	SAHADEV KHUNTA /93 /2025 S.D.J.M.,BALASORE(Baleshwar) CT/0000189/2025	
18	D-BLAPL/11395/2025	SESADEBA SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	BANKI /124 /2024 () //	
19	D-BLAPL/11399/2025	MADAN SAMKHUA @ MADAN MOHAN SANKHUA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BONTH /91 /2016 () //	
20	D-BLAPL/11404/2025	PRITIMAN DEY VS STATE OF ODISHA	SOUBHAGYA SUNDAR DAS VS	BURLA /96 /2023 () //	
21	D-BLAPL/11408/2025	SOJIB KHAN @ MD. SOJIBA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	SPL.TASK FORCE /6 /2025 () //	
22	D-BLAPL/11409/2025	RAJAT KUMAR MAHANTA @ RAJAT KUMAR MOHAN VS STATE OF ODISHA	ANRITHA SARATHI DAS VS	KEONJHAR TOWN /571 /2024 () //	AOD20240000364C202500055
23	D-BLAPL/11410/2025	RAJAT KUMAR MAHANTA @ RAJAT KUMAR MOHAN VS STATE OF ODISHA	ANRITHA SARATHI DAS VS	KEONJHAR TOWN /576 /2024 () //	AOD20240000364C202500056

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/11417/2025	BARUN BANERJEE	SK. ZAFARULLA	BISOI /214 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/11419/2025	DHANANJAYA ROUT	PUSPAMITRA MOHAPATRA	NAYAPALLI P.S. /110 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/11421/2025	PRABHAKAR JENA	SMRUTI RANJAN ROUT	MALGODOWN /177 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/11423/2025	LINGARAJ GHATUAL @ LINGA	SMRUTI RANJAN ROUT	CHANDRASEKHARPUR /90 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/11429/2025	PURNA CHANDRA NAIK @ PUNA @ PUNIA	SMRUTI RANJAN ROUT	CHOUDWAR /343 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/11430/2025	BANA @ PRABHAKAR DALEI	BIRANCHI NARAYAN MAHAPATRA	KABISURYANAGAR /294 /2022	AOR20220003569C202500009
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/11431/2025	SANATAN RANA	BIRANCHI NARAYAN MAHAPATRA	KABISURYANAGAR /294 /2022	AOR20220003569C202500010
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/11432/2025	AMAR NAYAK	ALOK KUMAR KAR	KHANDAGIRI P.S. /51 /2025	AOR20220001297C202500100
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/11433/2025	KRUSHNA MAJHI	AJIT KUMAR MOHANTY	TUMUDIBANDHA /39 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/11436/2025	ANGEL MISHRA	DEBASNAN DAS	TOMANDO /299 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/11437/2025	RANJIT KUMAR MISHRA	MANAS KUMAR CHAND	JHARSUGUDA /497 /2024	
		VS	VS	()	

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35	D-BLAPL/11444/2025	STATE OF ODISHA SIPU @ AMAR CHANDRA PALEI @ SAMANTARAY VS	BISWARANJAN MAHARATHA VS	// GADISAGADA /99 /2024 ()	
36	D-BLAPL/11450/2025	STATE OF ODISHA DEBENDRA @ DEBA KHILLA VS	RAJIB LOCHAN PATTNAIK VS	// KALIMELA /121 /2023 ()	
37	D-BLAPL/11451/2025	STATE OF ODISHA MUSKAN VS	RAJIB LOCHAN PATTNAIK VS	// KORAPUT GRPS /8 /2025 ()	
38	D-BLAPL/11453/2025 BLAPL/4082/2025	STATE OF ODISHA TRILOCHAN PRADHAN VS	SURYAKANTA DWIBEDI VS	// PAIKMAL /207 /2021 A.D.J.,PADAMPUR(Bargarh) Spl/0000089/2021	
39	D-BLAPL/11454/2025	STATE OF ODISHA RUPA @ RUPADHAR MAJHI VS	SURYAKANTA DWIBEDI VS	// KEGAON /5 /2021 ()	
40	D-BLAPL/11457/2025	STATE OF ODISHA SRIKRISHNA NAIK @ SRIKRISHNA @ JAGA NAIK VS	SURYAKANTA DWIBEDI VS	// JUNAGARH /97 /2025 ()	
41	D-BLAPL/11458/2025	STATE OF ODISHA MUHAMMED RAHIM VS	RAJIB LOCHAN PATTNAIK VS	// POTTANGI /106 /2024 ()	
42	D-BLAPL/11461/2025	STATE OF ODISHA KHAKAN KAMILA @ KHAGESWAR KAMILA VS	DILLIP KUMAR PATRA VS	// //0 ()	
43	D-BLAPL/11462/2025	STATE OF ODISHA ANKUR VS	RAJIB LOCHAN PATTNAIK VS	// KORAPUT GRPS /9 /2025 ()	
44	D-BLAPL/11463/2025	STATE OF ODISHA JAGA @ PRIYARANJAN MALLIK VS	DEEPAK KUMAR SAHOO VS	// MARSHAGHAI /28 /2025 ()	
45	D-BLAPL/11467/2025	STATE OF ODISHA DAKOJI VENKAT RAO VS STATE OF ODISHA	JYOTI RANJAN DEO VS	// PARLAKHEMUNDI /341 /2024 ()	AOR20220001593C202500024

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46	D-BLAPL/11469/2025	CHAITANYA MADHI VS STATE OF ODISHA	SARBESWAR SAHOO VS	ORKEL /91 /2020 () //	AOD20220004505C202500038
47	D-BLAPL/11470/2025	DEBASISH MUKHERJEE VS STATE OF ODISHA	KARUNAKAR GAYA VS	RAGHUNATHPALI /196 /2025 () //	
48	D-BLAPL/11485/2025	VENKAT BALAJI PATRO VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /85 /2025 () //	
49	D-BLAPL/11489/2025	ANI @ ANIRUDHA KUNAR VS STATE OF ODISHA	SOUGAT DASH VS	KHAPRAKHOL /91 /2024 () //	
50	D-BLAPL/11490/2025	PAPPU YADAV VS STATE OF ODISHA	AMITAV DAS VS	ORIENT /54 /2025 () //	
51	D-BLAPL/11492/2025	LAXMINARAYAN NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /80 /2025 () //	
52	D-BLAPL/11495/2025	LAXMINARAYAN NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /67 /2025 () //	
53	D-BLAPL/11498/2025	ARJUNA MOHARANA @ ARU VS STATE OF ODISHA	DEEPAK KUMAR PANDA VS	MARINE PENTHAKATA /25 /2024 () //	
54	D-BLAPL/11500/2025	SOMNATH PRASKA VS STATE OF ODISHA	MANORANJAN PADHY VS	LAXMIPUR /28 /2022 () //	AOD20220003086C202500073
55	D-BLAPL/11504/2025	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	HINJILI /908 /2023 () //	
56	D-BLAPL/11506/2025	ASIM KUMAR TAKRI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	CHANDRAPUR /23 /2022 () //	
57	D-BLAPL/11508/2025	HARI @ HAREKRUSHNA BEHERA	YUVRAJ PAREKH	KHURDA MODEL /333 /2020	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/11509/2025	LAZAR PANI	SIDHARTHA SANKAR RAY (2)	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/11510/2025	BHAGABAN KHILLA	MANORANJAN PADHY	NANDAPUR /118 /2024	AOD20220003086C202500074
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/11512/2025	RELLI DISARI	MANORANJAN PADHY	DAMANJODI /138 /2022	AOD20220003086C202500075
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/11513/2025	SHEKHAR RAO @ SEKHAR	ARIJEET MISHRA	KOREI /95 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/11514/2025	DAYANIDHI PRADHANI	SIDHARTHA SANKAR RAY (2)	PADMAPUR /123 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/11515/2025	AHULA KATESH RAO @ AHULA KATESWAR RAO	ARIJEET MISHRA	KOREI /95 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/11517/2025	UPENDRA KHOSLA	BIJAYA KUMAR RAGADA	KORAPUT TOWN /89 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/11519/2025	AJIT KUMAR SWAIN	PRASANT KUMAR BARIK	KEONJHAR TOWN /164 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/11521/2025	RAVIN MAHTO	SAMARENDRA BAHADUR	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/11522/2025	BIBHISAN GOND @ BHIBASANA GOND	JYOTIRMAYA SAHOO	RAIGHAR /142 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/11523/2025	BIKASH PAHADIA	SAMARENDRA BAHADUR	LEPHRIPADA /38 /2013	
		VS	VS	()	

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69	D-BLAPL/11528/2025	STATE OF ODISHA UDAY KUMAR DASS VS	SAMARENDRA BAHADUR VS	// /0 ()	
70	D-BLAPL/11530/2025	STATE OF ODISHA AMJET KHAN VS	AMULYA RATNA PANDA VS	// /0 ()	
71	D-BLAPL/11531/2025	STATE OF ODISHA AMIT KUMAR SAHA VS	SOUMYA RANJAN DAS VS	// JHIRPANI P.S. /162 /2024 ()	
72	D-BLAPL/11532/2025	STATE OF ODISHA AMIT KUMAR SAHA VS	SOUMYA RANJAN DAS VS	// SECTOR-7 /156 /2024 ()	
73	D-BLAPL/11533/2025	STATE OF ODISHA JAMIL AKHTAR VS	AMULYA RATNA PANDA VS	// BARBIL /39 /2025 ()	
74	D-BLAPL/11536/2025	STATE OF ODISHA SARBESWAR MOHAPATRA @ MUSI VS	SABYASACHI MISHRA VS	// DELANGA /86 /2025 ()	
75	D-BLAPL/11537/2025	STATE OF ODISHA HARI @ CHANDAN JENA VS	SOUBHAGYA SWAIN VS	// BANSADA /51 /2025 ()	AOR20220001296C202500026
76	D-BLAPL/11540/2025	STATE OF ODISHA MALAYA NAG VS	SIDDHARTH PRASAD MISHRA VS	// TITILAGARH /414 /2024 ()	
77	D-BLAPL/11543/2025	STATE OF ODISHA MANGU SAHU VS	SAPAN KUMAR LENKA VS	// Maitri Vihar PS /531 /2024 ()	
78	D-BLAPL/11544/2025	STATE OF ODISHA DILAJIN MOHANTY VS	AMLAN SHAKTI PAUL VS	// NANDANKANAN /97 /2025 ()	
79	D-BLAPL/11546/2025	STATE OF ODISHA KISHORE KUMAR JENA @ JADA VS	RAMESH CHANDRA OJHA VS	// NIKIRAI /222 /2024 ()	
		STATE OF ODISHA		//	

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80	D-BLAPL/11553/2025	RUPAK KUMAR MISHRA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /55 /2025 () //	
81	D-BLAPL/11555/2025	NALINI KANTA PATI VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	JAJPUR TOWN /95 /2025 () //	
82	D-BLAPL/11558/2025	MANGORAJ LUKURA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	ORKEL /258 /2024 () //	
83	D-BLAPL/11560/2025	KRISHNA MAHALA @ KRUSHNA MAHALA VS STATE OF ODISHA	ABHAS MOHANTY VS	BARGARH /129 /2025 () //	
84	D-BLAPL/11561/2025	KHETRA MOHAN NAYAK VS STATE OF ODISHA(VIG.)	PRASANTA KUMAR NANDA VS	VIGILANCE PS (BERHAMPUR) /3 /2025 () //	
85	D-BLAPL/11562/2025	JAYANTA DAS VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	CHANDANPUR /268 /2024 () //	
86	D-BLAPL/11563/2025	SK SAHIL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	MARINE PS AT BALARAMGADI /48 /2024 () //	
87	D-BLAPL/11564/2025	KANTILAL BHOI VS STATE OF ODISHA(VIG.)	JNYANANANDA PANDA VS	SAMBALPUR VIGILANCE /8 /2025 () //	
88	D-BLAPL/11566/2025	KANTILAL BHOI VS STATE OF ODISHA(VIG.)	JNYANANANDA PANDA VS	SAMBALPUR VIGILANCE /7 /2025 () //	
89	D-BLAPL/11569/2025	CHHABILA BEHERA VS STATE OF ODISHA(VIG.)	JNYANANANDA PANDA VS	SAMBALPUR VIGILANCE /5 /2025 () //	
90	D-BLAPL/11571/2025	KHAGESWAR BARIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MANCHESWAR P.S. /113 /2025 () //	
91	D-BLAPL/11574/2025	KHAGESWAR BARIK	BIJAYA KUMAR RAGADA	MANCHESWAR P.S. /63 /2025	

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		VS	VS	()	
92	D-BLAPL/11575/2025	STATE OF ODISHA SUKANTA BHUYAN	AMITABH MISHRA	KAKATAPUR /263 /2024	
		VS	VS	()	
93	D-BLAPL/11576/2025	STATE OF ODISHA SANJIB JAGDALA	BIKASH KUMAR DASH	BIRMAHARAJPUR /75 /2022	
		VS	VS	()	
94	D-CMAPL/15102/2025	STATE OF ODISHA SAROJINI PATTNAYAK	SURYASNATA MOHAPATRA	//	
		VS	VS	()	
95	D-CMAPL/15283/2025	REVENUE DIV. COMMISSIONER, CENTRAL DIV., CUTTACK LOKANATH SETHY	BISHNU CHARAN SAHOO	//	
		VS	VS	()	
96	D-CMP/15096/2025	SARASWATI SETHY DEBEN SETHI @ DEBEN KUMAR SETHI	TAPOBANTA BARIK	//	
		VS	VS	()	
97	D-CMP/15108/2025	SK.SULTAN SADASIV RAMANUJ DASH	SUBASH CHANDRA ACHARYA	//	AOR20220004051C202500012
		VS	VS	()	
98	D-CMP/15145/2025	KHIROD @ KHIRENDRA CHANDRA NAYAK AMERESWAR SAHOO	GYANA RANJAN MAHAPATRA	//	
		VS	VS	()	
99	D-CMP/15209/2025	GOURANGA CHARAN SAHOO PRAFULLA KUMAR DASH	LAKSHMAN MISHRA	//	
		VS	VS	()	
100	D-CMP/15243/2025	SANTOSH KUMAR MISHRA GEETIGUNJAN SARANGI	SAMIR KUMAR MISHRA, (SR.ADV.)	//	
		VS	VS	()	
101	D-CMP/15275/2025	BIBHUTI BHUSAN SARANGI SUKADEV PARIAL @ SUKADEV PADHIAL	TUSAR KUMAR MISHRA	//	
		VS	VS	()	
102	D-CMP/15284/2025	BASANTIMANI NAIK AKSHAYA KUMAR DAS	TUSAR KUMAR MISHRA	//	
		VS	VS	()	

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103	D-CMP/15298/2025	SANJUKTA PALEI @ NAYAK JHUMPALI GOCHHAYAT VS PADMINI BEHERA	AMIT KUMAR DAS VS	// // 0 //	
104	D-CMP/15301/2025	BABAR KHAN VS RAFATUN BIBI	SUKANATA KUMAR NAYAK 2 VS	// 0 //	
105	D-CONTC/15027/2025	SAUMYA RANJAN SAHOO VS MANOJ AHUJA, CHIEF SECRETARY, G.A AND P.G DEPTT.	ADV VS	// 0 //	AOR20220001616C202500049
106	D-CONTC/15033/2025	RAMESH CHANDRA MOHARANA VS SMRUTI RANJAN PRADHAN,IAS	ASHOK KUMAR MOHANTY VS	// 0 //	
107	D-CONTC/15064/2025	HAREKRUSHNA BARIK VS ARABINDA AGARWAL,IAS	ADV. VS	// 0 //	
108	D-CONTC/15066/2025	PRASANTA KUMAR PARIJA VS Y.B.KHURANIA,IPS	ADV. VS	// 0 //	
109	D-CONTC/15068/2025	PRASANTA KUMAR PARIJA VS SATYABRATA SAHOO,SECRTARY,HOME DEPARTMENT,BBSR,KHURDA	ADV. VS	// 0 //	
110	D-CONTC/15071/2025	PURNA CHANDRA BHAINSA VS GAURAV SHIVAJI ISALWAR,COLLECTOR-CUM-CHIEF EXECUTIVE,BOLANGIR	ADV. VS	// 0 //	
111	D-CONTC/15072/2025	PRAMOD KUMAR BARIK VS GAURAV SHIVAJI ISALWAR,COLLECTOR-CUM-CHIEF EXECUTIVE OFFICER,BOLANGIR	ADV. VS	// 0 //	
112	D-CONTC/15073/2025	BIJAY MAJHI VS ANU GARG,IAS	ADV. VS	// 0 //	
113	D-CONTC/15078/2025	UPENDRA SETH VS ANU GARG,IAS	ADV. VS	// 0 //	

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114	D-CONTC/15092/2025	TARUN KU.PARIDA VS SANJAY KUMAR SINGH,IAS	SUJIT KUMAR SWAIN VS	// 0 //	
115	D-CONTC/15107/2025	ASHOK KUMAR SAHU VS ASWATHI S, COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPTT.	ADV VS	// 0 //	AOD20250000180C202500026
116	D-CONTC/15112/2025	NIRANJAN MISHRA VS BHABANA SAHU,BEO,AMBABHONA,BARAGARH	PITAMBAR PANDA VS	// 0 //	
117	D-CONTC/15116/2025	HIRALAL NIAL VS PARUL PATAWARI,IAS	ADV. VS	// 0 //	
118	D-CONTC/15119/2025	SAPURA SABAR VS SACHIN PAWAR,IAS	ADV. VS	// 0 //	
119	D-CONTC/15120/2025	HAREKRUSHNA GOPAL VS PARUL PATAWARI,IAS	ADV. VS	// 0 //	
120	D-CONTC/15125/2025	SANDHYA GANTA VS PARUL PATAWARI,IAS	ADV. VS	// 0 //	
121	D-CONTC/15131/2025	JAYASMITA NAYAK VS ARAVIND AGRAWAL,IAS	KIRAN KUMAR PATEL VS	// 0 //	
122	D-CONTC/15136/2025	PURNA CHANDRA SINHA VS AUROBINDA PADHI,CHIEF ADMINISTRATOR,SRI JAGANNATH TEMPLE ,PURI	PRASANNA KUMAR NAYAK VS	// 0 //	
123	D-CONTC/15157/2025	PRAMOD KUMAR MOHAPATRA VS VIR VIKRAM YADAV, SECRETARY WORKS DEPTT.	ADV VS	// 0 //	AOR20220001535C202500071
124	D-CONTC/15169/2025	SAILENDRA NARAYAN PANDA VS DILLIP ROUTRAI,COLLECTOR-CUM-CHIEF EXECUTIVE OFFICER,BHADRAK	ADV. VS	// 0 //	
125	D-CONTC/15179/2025	SANJAY KUMAR BEHERA	ADV.	//	

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		VS	VS	0	
		HEMAKANTA SAY,IAS		//	
126	D-CONTC/15195/2025	SUJIT KUMAR TAHAL	ADV.	//	
		VS	VS	0	
		ANU GARG,IAS		//	
127	D-CONTC/15214/2025	PITABASHA NAYAK	SUBHASREE MOHANTY	//	
		VS	VS	0	
		SUBRAT KUMAR PANDA,COLLECTOR-CUM-CHIEF EXECUTIVE OFFICER,BOUDH		//	
128	D-CONTC/15216/2025	PRADIPTA KUMAR SETHI	SUBHASREE MOHANTY	//	
		VS	VS	0	
		SUBRAT KUMAR PANDA,COLLECTOR-CUM-CHIEF EXECUTIVE OFFICER,BOUDH		//	
129	D-CONTC/15217/2025	MANAS RANJAN PUROHIT	ADV.	//	
		VS	VS	0	
		BIJAY KETAN UPADHYAYA,IAS		//	
130	D-CONTC/15221/2025	SUMANTA KUMAR PRADHAN	ADV.	//	
		VS	VS	0	
		SUNIL KUMAR PRADHAN,BLOCK EDUCATION OFFICER,ATHAMALLIK,ANGUL		//	
131	D-CONTC/15224/2025	SUDHIR KUMAR BEHERA	ADV.	//	
		VS	VS	0	
		ARUN KUMAR SETHI,BLOCK EDUCATION OFFICER,KISHORE NAGAR,ANGUL		//	
132	D-CONTC/15225/2025	ANASUYA DEVI	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		SUBRAT KUMAR PANDA,IAS		//	
133	D-CONTC/15227/2025	AJAYA KUMAR SARANGI	ADV.	//	
		VS	VS	0	
		GIRISH S.N,IAS		//	
134	D-CONTC/15228/2025	PRAKASH KUMAR MISHRA	ADV.	//	
		VS	VS	0	
		GIRISH S.N,IAS		//	
135	D-CONTC/15250/2025	BRUNDABAN NAYAK	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		AJAYA GARNAIK,SPECIAL LAND ACQUISITION OFFICER,SAMBALPUR		//	
136	D-CONTC/15254/2025	BIDYADHAR SAHOO	ADV.	//	
		VS	VS	0	

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137	D-CONTC/15257/2025	JYOTI RANJAN MISHRA,OAS RAGHUNATH PANDA VS	ADV. VS	// // ()	
138	D-CONTC/15259/2025	DEORANJAN KUMAR SINGH,IAS JITENDRA PRASAD SINGH VS	RAKESH BEHERA VS	// // ()	
139	D-CONTC/15268/2025	BASANTA KUMAR NAIK,SECRETARY BISWANATH BARAL VS	ADV. VS	// // ()	
140	D-CONTC/15272/2025	KANHU CHARAN DHIR,OAS,REGISTRAR,UTKAL UNIVERSITY,VANI VIHAR,BBSR MILAN PRADHAN VS	PRAGYAN NALINI NAYAK VS	// // ()	
141	D-CRLA/11362/2025 CRLA/454/2025	ANAM CHARAN PATRA,COMMISSIONER,CMC,CUTTACK JITENDRA NATH MOHANTY VS	HEMANTA KUMAR MUND VS	// // ()	CUTTACK VIGILANCE /70 /1996 AUTHORISED OFFICER,KHURDA(Khordha) Confiscation Case/0000014/2011
142	D-CRLA/11363/2025	STATE OF ODISHA(VIG.) JASMAN KANDULANA VS	RAKESH KUMAR MALLICK VS	// // ()	GOVINDPUR /68 /2023
143	D-CRLA/11380/2025	STATE OF ODISHA SUDHANSHU DEBATA @ SUDHANSHU SEKHAR DEBATA VS	RAMESH KUMAR MAHAPATRA VS	// // ()	INDUASTRIAL,NISA /40 /2025
144	D-CRLA/11394/2025	STATE OF ODISHA RAMESH BEHERA VS	SURAJ MOHANTY VS	// // ()	POLASARA PS /149 /2018
145	D-CRLA/11440/2025	STATE OF ODISHA MOHAN CHANDRA MAHANTA@TIKI VS	DEEPAK KU SAHOO VS	// // ()	JHUMPURA /97 /2023
146	D-CRLA/11456/2025	STATE OF ODISHA LINGARAJ UDAYASINGH@BAURIA VS	SHYAM SUNDAR CHHUALSINGH VS	// // ()	JATNI P.S. /377 /2015
147	D-CRLA/11511/2025	STATE OF ODISHA RAJU MALLIK@GOUTAM MALLIK VS	DEEPAK KU SAHOO VS	// // ()	KENDRAPARA SADAR /67 /2022
		STATE OF ODISHA		//	

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148	D-CRLA/11525/2025	RUTURAJ BEHERA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	GOLANTHARA (BERHAMPUR) /27 /2021 () //	
149	D-CRLA/11547/2025	NUAKHAU GAHIR VS STATE OF ODISHA	JNYANANANDA PANDA VS	KEGAON /28 /2025 () //	
150	D-CRLMA/11479/2025	PRATAP CHANDRA NAYAK VS STATE OF ODISHA	BIKRAM KISHORE NAYAK VS	PATTAMUNDAI /342 /2024 () //	
151	D-CRLMC/11350/2025 CRLMC/1482/2025	PRADEEP KUMAR MOHANTY VS STATE OF ODISHA	LALITENDU MISHRA VS	BANARAPAL /21 /2006 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARPAL(Anugul) CT/0000358/2006	AOR20220001390C202500024
152	D-CRLMC/11371/2025	SUSANTA KUMAR PRADHAN VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /408 /2014 () //	AOR20220001648C202500047
153	D-CRLMC/11384/2025	HAPPY @ SAROJ KHILAR VS STATE OF ODISHA	RAMANIKANTA PATTANAIAK VS	RASOL /196 /2024 () //	
154	D-CRLMC/11385/2025	RIJWAN @ RIZWAN KHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /167 /2020 () //	
155	D-CRLMC/11388/2025	SANIA @ KANHA MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /870 /2023 () //	
156	D-CRLMC/11397/2025	ASHOK KUMAR SAHOO VS STATE OF ODISHA	SURAJ MOHANTY VS	BADABAZAR /8 /2023 () //	
157	D-CRLMC/11398/2025	BIKASH BEHERA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	BINIKA /13 /2022 () //	
158	D-CRLMC/11402/2025	SYED MOOSA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /128 /2007 () //	
159	D-CRLMC/11403/2025	SIBARAM DALEI	BHABANI SHANKAR DASPARIDA	KRUSHNA PRASAD /55 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMC/11405/2025	DR. ANANYA NANDA	BIBHU PRASAD DAS	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMC/11414/2025	AJIT BEBARTA	A.K.SAHOO	KANDARPUR /217 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMC/11418/2025	SOLMAN LIMA	SATYA SHIVA DASH	MOHANA /197 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMC/11420/2025	KARTIKA NAIK	PRAVAT KUMAR NAYAK	NEMALO /118 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMC/11425/2025	DAMBABUDHA RANA@DAMABUDHA RANA	DHANANJAYA MUND	JAIPATNA /306 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMC/11434/2025	SUMANTA PATEL	SITANSHU KUMAR DEY	PADAMPUR /396 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLMC/11435/2025	SAMIR KUMARA PATRA	SANJAY KUMAR PRADHAN	G.UDAYAGIRI /41 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLMC/11443/2025	JEETENDRA KUMAR PAIKARAY	DEEPALI MAHAPATRA	KHURDA SADAR /70 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLMC/11445/2025	BIJALN MANDAL @ BIJAN MANDAL	RAJIB LOCHAN PATTNAIK	MALKANGIRI /215 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLMC/11449/2025 CRLMC/1483/2025	JAHIR JAHANGIR MALLA	P.ANUP DASH	MANCHESWAR P.S. /486 /2022	AOR20220001390C202500025
		VS	VS	J.M.F.C.(II),BHUBANESWAR(Khordha)	
		STATE OF ODISHA		CT/0007834/2022	
170	D-CRLMC/11455/2025	BAPINA GHADEI @ SAMAL	AMULYA RATNA PANDA	JAJPUR SADAR /115 /2018	
		VS	VS	()	

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171	D-CRLMC/11460/2025	STATE OF ODISHA GAJENDRA MUDULI @ DHANESWAR VS	BIBHU PRASAD MOHANTY VS	// BRAHMAGIRI /115 /2011 ()	
172	D-CRLMC/11472/2025	STATE OF ODISHA NARESH DAS VS	ANIRUDHA DAS VS	// CUTTACK SADAR /516 /2024 ()	
173	D-CRLMC/11473/2025	STATE OF ODISHA DR. KAMALAKANTA SAHOO VS	ARUN KUMAR ACHARYA VS	// BURLA /69 /2022 ()	
174	D-CRLMC/11476/2025	STATE OF ODISHA PRATAP CHANDRA NAYAK VS	BIKRAM KISHORE NAYAK VS	// PATTAMUNDAI /342 /2024 ()	
175	D-CRLMC/11478/2025	STATE OF ODISHA ASHWINI KUMAR PRADHAN @ ASHWINI KUMAR PRADHAN VS	SAWYAN BRATA JENA VS	// NABARANGAPUR TOWN /124 /2025 ()	
176	D-CRLMC/11486/2025	STATE OF ODISHA AQIB AMIN @ AKIB AMIN VS	SUBRAT KUMAR DAS VS	// CANTONMENT ROAD /60 /2025 ()	
177	D-CRLMC/11493/2025	STATE OF ODISHA RANJAN DHAL VS	NABA KISHORE GURU VS	// NIHALPRASAD /67 /2014 ()	AOR20220000367C202500019
178	D-CRLMC/11494/2025	STATE OF ODISHA SANJAY KUMAR PATNAIK @ SANJAY PATNAIK VS	SIDHARTHA MISHRA VS	// CANTONMENT ROAD /59 /2025 ()	
179	D-CRLMC/11497/2025	STATE OF ODISHA ASIT MANDAL @ ASIT KUMAR MANDAL VS	SANGRAM KESHARI ROUT VS	// M.V.79 /44 /2024 ()	
180	D-CRLMC/11507/2025	STATE OF ODISHA SIVA SHANKAR DASH VS	MANAS RANJAN BAUG VS	// GOLANTHARA (BERHAMPUR) /63 /2019 ()	AOR20220002374C202500058
181	D-CRLMC/11556/2025	STATE OF ODISHA DR.PRIYANKA NAYAK VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// MAHILA (BERHAMPUR) /30 /2013 () //	

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182	D-CRLMC/11559/2025	AKSHAYA KUMAR ROUT VS STATE OF ODISHA(VIG.)	UMA CHARAN MISHRA VS	BHUBANESWAR VIGILANCE /40 /2015 () //	
183	D-CRLMC/11565/2025	ARA SEKHAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KORAPUT TOWN /196 /2021 () //	
184	D-CRLMC/11578/2025	HARI NAYAK @ LALITA NAYAK VS STATE OF ODISHA	PULAKESH MOHANTY VS	MAHILA P.S. BUXIBAZAR /146 /2023 () //	
185	D-CRLMC/11579/2025	LALA ASWINI PRASAD RAY VS BASANTA KUMAR SAHOO	SUDHANSU SEKHAR JENA VS	/ /0 () //	
186	D-CRLMP/11355/2025	DALI SWAIN VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	/ /0 () //	
187	D-CRLMP/11370/2025	BASANTI BAL VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	/ / () //	AOR20220001207C202500055
188	D-CRLMP/11374/2025	RANJEET KUMAR KHATUA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
189	D-CRLMP/11375/2025	ASIT KUMAR BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
190	D-CRLMP/11378/2025	RAMESH SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
191	D-CRLMP/11379/2025	PREETAM GOCHHAYAT VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
192	D-CRLMP/11383/2025	REYAZ MOHAMMAD LATIF VS STATE OF ODISHA	SOUMYA MISHRA VS	/ /0 () //	
193	D-CRLMP/11413/2025	SUSHANT GOL	MANORANJAN MISHRA	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMP/11424/2025	BABURAM SAHOO	MANORANJAN MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLMP/11427/2025	RAMAKRUSHNA MANDAL	MANORANJAN MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLMP/11442/2025	SATRUPA MALLICK	BIRAJA PRASANNA DAS	/ /0	
		VS	VS	()	
		COMMISSIONER OF POLICE, BBSR		//	
197	D-CRLMP/11483/2025	PRASANTA KUMAR BARIK	PRASANTA KUMAR NANDA	/ /0	
		VS	VS	()	
		LEETA NAYAK		//	
198	D-CRLMP/11491/2025	BINODBIHARI SUBUDHI	SUBHASIS MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLMP/11552/2025	HIND AQUA TRADERS, BALASORE	JAJATI KESHARI KHUNTIA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLREV/11343/2025	MURALI PRADHAN	RAJENDRA NARAYAN ROUT	/ /	AOR20220001558C202500079
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-CRLREV/11448/2025	ANIL KUMAR MALLICK	ASMIYA RANJAN MAJHI	NAUGAON /152 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-CRLREV/11464/2025	RABINDRA KUMAR DALABEHERA	AMITAV TRIPATHY	NAYAGARH SADAR /54 /2010	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-CRLREV/11502/2025	PRITI RANJAN PANI	SUSANTA KUMAR NAYAK	/ /0	
		VS	VS	()	
		RATNAKAR SETHI		//	
204	D-CRLREV/11503/2025	LUCKY TANTY @ LAKI @MOHIT	SOUMYA RANJAN DAS	K.BALANG /35 /2024	
		VS	VS	()	

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205	D-CRLREV/11518/2025	STATE OF ODISHA KSHYAMANIDHI MEHER VS	SIDDHARTH PRASAD MISHRA VS	// DUNGURIPALI /42 /2023 ()	
206	D-CRLREV/11550/2025	STATE OF ODISHA OMM PRAKASH NAYAK VS	SATYA NARAYAN MISHRA 4 VS	// NAIKANI-DIHI /47 /2025 ()	AOR20220001615C202500056
207	D-CRP/15305/2025	STATE OF ODISHA CHAMPA MOHANTA VS	SWARUP KUMAR PATNAIK VS	// // ()	
208	D-FAO/15030/2025	BINODINI MOHANTA MANASA MUDI VS	SATYABAN SAHOO VS	// // ()	
209	D-FAO/15045/2025	UNION OF INDIA MANAGING COMMITTEE, JANUGANJ UCHHA VIDYAPATHASHORE VS	MANNA PATIL VS	// // ()	AOR20220001535C202500070
210	D-FAO/15059/2025	STATE OF ODISHA GITA GARUDA VS	PRADEEP KUMAR MISHRA VS	// // ()	
211	D-FAO/15183/2025	UNION OF INDIA D.M., M/S. NATIONAL INSURANCE CO.LTD., CUTTACK VS	PRASANTA KUMAR MAHALI VS	// // ()	
212	D-MACA/15050/2025	PRAMOD KUMAR KAR RANJAN KUMAR NAYAK VS	PRADEEP KUMAR MISHRA VS	// // ()	
213	D-MACA/15054/2025	GOUTAM KUMAR SINGH B.M.,RELIANCE GENERAL INSURANCE CO. LTD.,BBSR VS	SUBRAT SATPATHY VS	// // ()	
214	D-MACA/15057/2025	RANJIT PUJHARI BASANTI DEVI VS	PRADEEP KUMAR MISHRA VS	// // ()	
215	D-MACA/15058/2025	BASANT KUMAR SHARMA B.M., RELIANCE GENERAL INSURANCE CO. LTD., KISHOR VS	SUBRAT SATPATHY VS	// // ()	
		PARBATI SAHOO		//	

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216	D-MACA/15060/2025	PRASANTA TRIPATHY VS RAMESH CHANDRA BARAL	BIRANCHI NARAYAN RATH VS	// 0 //	
217	D-MACA/15141/2025	RAJLAXMI RAULO VS PARVATI MUTHULURI	BISHNU BRATA SINGH VS	// 0 //	
218	D-MACA/15208/2025	BAIKUNTHA PARIDA VS SYRESH BEHERA	PRABASH CHANDRA PATTANAİK VS	// 0 //	
219	D-MACA/15222/2025	ORIENTAL INSURANCE CO. LTD.,KHUDA VS RINA SAHOO	SOMNATH ROY VS	// 0 //	
220	D-MACA/15229/2025	D.M., ORIENTAL INSURANCE CO. LTD., BBSR VS P.KUNDANAMMA	RIMJHIMBALA PATI VS	// 0 //	
221	D-MACA/15234/2025	JYOTSNA SUHULA VS SRIKANTA KUMAR BISHI	PABITRA KUMAR NAYAK VS	// 0 //	
222	D-MACA/15247/2025	RASHMITA MAHAPATRA VS REENARANI SAHOO	PABITRA KUMAR NAYAK VS	// 0 //	
223	D-MACA/15260/2025	RABINDRA KUMAR NAYAK VS BINOD KUMAR PANDA	PRABASH CHANDRA PATTANAİK VS	// 0 //	
224	D-MACA/15293/2025	M/S. SHRIRAM GENERAL INSURANCE CO. LTD.,KHUNDA VS JAYAKRISHNA PANDA	HIMANU PAM DASH VS	// 0 //	
225	D-MATA/15032/2025	SUSAMA ROUT @ BHANJ DEO VS SANDEEP @ PADUN BHANJ DEO	MAHADEV SAHU VS	// 0 //	AOR20220002238C202500007
226	D-MATA/15088/2025	SUJIT KUMAR SAHOO VS GOLDY RANI ROUT	BISWARANJAN DAS VS	// 0 //	
227	D-MATA/15123/2025	DIBYA DAS	MONOMOY BASU	//	

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		VS	VS	0	
228	D-MATA/15165/2025	RAKESH KUMAR BHUJABAL MAMATA DEHURY	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
229	D-MATA/15215/2025	DR.BIMAL CHANDRA MAJHI DEBAPRATAP PANDA	SATYA RANJAN MULIA	//	
		VS	VS	0	
230	D-MATA/15233/2025	BARSHARANI PANDA SHANKAR KAUDI	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
231	D-MATA/15290/2025	DIPTIRANI BAGAR BARSA DEBATA	PRADIPTA VARMA	//	
		VS	VS	0	
232	D-RPFAM/15185/2025	AMIYA PRASAD DAS BADAL NAYAK	SIBA PRASAD PATRA	//	
		VS	VS	0	
233	D-RPFAM/15239/2025	ANURADHA NAYAK DEEPAK RANJAN PRADHAN	PRASANTA KUMAR NAYAK	//	AOD20240000333C202500031
		VS	VS	0	
234	D-RSA/15029/2025	PRATICHI SAMAL PRANABANDHU NATH	DEEPAK KUMAR PANI	//	AOR20220004106C202500073
		VS	VS	0	
235	D-RSA/15041/2025	NARAYAN NATH MINAKETAN KUMAR@KUMBHAR	TIKERAM MEHER	//	
		VS	VS	0	
236	D-RSA/15129/2025	SALMAN KUMBHAR BAPTU NATH @ BAPTU KUMAR NATH	MAHESWAR MOHANTY	//	
		VS	VS	0	
237	D-RSA/15162/2025	VARA RAMESH KUMAR DUSHMANT KUMAR SAHOO	DEBAKANTA MOHANTY	//	
		VS	VS	0	
238	D-RSA/15192/2025	NIRANJAN SAHOO SWARNAMAYEE PATRA	SMITA RANJAN PATNAIK	//	
		VS	VS	0	

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239	D-RSA/15231/2025	NARAYAN PANDA ILLIZAR KULLU VS	PABITRA KUMAR NAYAK VS	// // ()	
240	D-RSA/15265/2025	RASNAR TIRKEY RAMA KRUSHNA PANDA VS	PRABIN DAS VS	// // ()	
241	D-RSA/15299/2025	SIMANCHAL SAMANTARA PRADEEP CHOUDHURY VS	SUKANTA KUMAR NAYAK VS	// // ()	
242	D-TRPCRL/11577/2025	GIRIJA SANKAR DAS RAJ KUMAR MISHRA VS	AKSHAYA KUMAR SAHOO VS	// // ()	NANDANKANAN /181 /2024
243	D-WA/15042/2025 WA/726/2025	STATE OF ODISHA SABITA MANJARI BEHERA VS	LALIT KUMAR MAHARANA VS	// // ()	
244	D-WA/15048/2025	STATE OF ODISHA VS	SATYABRATA MOHANTY,A.G.A VS	// ()	LOD20240000194C202500179
245	D-WA/15049/2025	SARAT CHANDRA TRIPATHY STATE OF ODISHA VS	SAMRESH JENA,A.S.C VS	// // ()	LOD20240000172C202500175
246	D-WA/15062/2025	K DAMAYANTI PATRO HARSH KUMAR PRIMUS LAKRA VS	ADV. VS	// // ()	
247	D-WA/15135/2025	STATE OF ODISHA BANALATA DASH VS	MOHIT AGARWAL VS	// // ()	
248	D-WA/15151/2025	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, BBSR STATE OF ODISHA VS	CHANDRAKANTA PRADHAN,A.G.A VS	// // ()	LOD20240000200C202500189
249	D-WA/15154/2025	AKHAYA KUMAR CHHOTARAYA STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()	LOD20240000172C202500176
		DR RASMI RANJAN PATRA		//	

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250	D-WA/15155/2025	STATE OF ODISHA VS BINITA DASH	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000194C202500180
251	D-WA/15156/2025	STATE OF ODISHA VS DEBASWAPNA MISHRA	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000200C202500190
252	D-WA/15196/2025	KULAMANI SAHOO VS COLLECTOR AND DIST.MAGISTRATE, JAJPUR	KABIR KUMAR JENA VS	// 0 //	
253	D-WA/15206/2025	GOVERNING BODY OF ISPAT COLLEGE, ROURKELASAMEER KUMAR DAS VS STATE OF ODISHA	VS	// 0 //	
254	D-WA/15219/2025	GOVERNING BODY OF ISPAT COLLEGE,ROURKELA SAMEER KUMAR DAS VS STATE OF ODISHA	VS	// 0 //	
255	D-WA/15241/2025	STATE OF ODISHA VS GANESH RAUTA	BIMBISAR DASH,A.G.A VS	// 0 //	LOD20240000172C202500177
256	D-WA/15244/2025	STATE OF ODISHA VS ABHIMANYU DASH	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000194C202500181
257	D-WA/15267/2025	M.C. COMMITTEE OF N.C.S.S. FOR HEARING IMPAIRED AND VISUALLY HANDICAPPED VS STATE OF ODISHA	EDILANKVISIAKUMHARETRAND NGO, ANGUL VS	// 0 //	
258	D-WP(C)/15012/2025	BENUDHAR TRIPATHY VS SUPERINTENDENT OF CGST AND CENTRAL EXCISE, BHUBANESWAR VI RANGE	RAMESH CHANDRA JENA VS	// 0 //	
259	D-WP(C)/15013/2025 WP(C)/10325/2025	BHAGYASHREE MAJHI @ BEHERA VS STATE OF ODISHA	LAMBIT SENAPATI VS	// 0 //	
260	D-WP(C)/15014/2025	NITU PRIYADARSHINI VS CENTRAL INFORMATION COMMISSIONER, NEW DELHI	ASHOK KUMAR MOHANTY VS	// 0 //	
261	D-WP(C)/15015/2025	NITU PRIYADARSHINI	ASHOK KUMAR MOHANTY	//	

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		VS	VS	()	
		STATE INFORMATION COMMISSIONER, BBSR		//	
262	D-WP(C)/15016/2025	SMT. SMITA NAYAK @ SMT.SMITA DAS	MANOJ KUMAR NAYAK	//	AOR20230001273C202500005
		VS	VS	()	
		BERHAMPUR MUNICIPALITY CORPORATION		//	
263	D-WP(C)/15017/2025	SMT. SANJUKTA SAHU	TRILOCHAN DASH	//	AOR20220002374C202500057
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/15018/2025	RASANANDA SAHU @ PRADHAN	TRILOCHAN DASH	//	AOR20220002374C202500056
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/15019/2025	M/S SEVEN STARS INTELLIGENT SECURITY (I) PVT LTD	ARUN KUMAR NAYAK	//	
	WP(C)/10352/2025	VS	VS	()	
		THE DIRECTOR SWAMI VIVEKANANDA NATIONAL INSTITUTE OF REHABILITATION AND RESEARCH,CTC		//	
266	D-WP(C)/15020/2025	SUSANTA KUMAR MOHANTY	JAGAMOHAN PATTANAIAK	//	AOR20220001586C202500031
		VS	VS	()	
		PRINCIPAL CHIEF COMMISSIONER,GST AND CENTRAL EXCISE		//	
267	D-WP(C)/15021/2025	RADHASHYAM BEHERA	RAJJEET ROY	//	AOR20220001462C202500042
	WP(C)/10395/2025	VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/15022/2025	GOVINDA CHANDRA SWAIN	SHASHI BHUSAN JENA	//	
	WP(C)/10333/2025	VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/15023/2025	PREMJIT SINGH	RAJENDRA NARAYAN ROUT	//	AOR20220001558C202500080
		VS	VS	()	
		THE COLLECTOR, JHARSUGUDA		//	
270	D-WP(C)/15024/2025	CHATURBHUJA PANDA	SRINIVAS MOHANTY	//	AOR20230000802C202500028
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/15025/2025	PRASANTA PATRA	SRINIVAS MOHANTY	//	AOR20240000732C202500009
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/15026/2025	RATNAKAR TAREI	ARUN KUMAR BEHERA	//	AOR20220003422C202500028
		VS	VS	()	

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273	D-WP(C)/15028/2025	STATE OF ODISHA ALOK MAHARANA VS	SARADA PRASANNA SARANGI VS	// // 0	
274	D-WP(C)/15031/2025 WP(C)/10357/2025	STATE OF ODISHA BHAVESH PATEL VS	TRILOCHAN NANDA VS	// // 0	
275	D-WP(C)/15034/2025 WP(C)/10346/2025	STATE OF ODISHA BHAVESH PATEL VS	TRILOCHAN NANDA VS	// // 0	
276	D-WP(C)/15035/2025	STATE OF ODISHA SARBESWAR DAS VS	MANOJA KUMAR KHUNTIA VS	// // 0	
277	D-WP(C)/15036/2025	STATE OF ODISHA KAIBALYA DASH VS	TAPAN KUMAR BISWAL VS	// // 0	
278	D-WP(C)/15037/2025	STATE OF ODISHA SYAMA SUNDAR GOUDA VS	BABITA KUMARI PATTANAİK VS	// // 0	
279	D-WP(C)/15038/2025	STATE OF ODISHA JALI PRADHAN VS	TAPAN KUMAR BISWAL VS	// // 0	
280	D-WP(C)/15039/2025 WP(C)/10361/2025	STATE OF ODISHA SAMPADA KHAMARI VS	PRADIPTA KUMAR PATTANAYAK VS	// // 0	
281	D-WP(C)/15040/2025 WP(C)/10370/2025	STATE OF ODISHA SUBASH CHANDRA BARIK VS	PRADIPTA KUMAR PATTANAYAK VS	// // 0	
282	D-WP(C)/15043/2025 WP(C)/10335/2025	STATE OF ODISHA BASANTI PATRA VS	KSHIROD KUMAR ROUT VS	// // 0	
283	D-WP(C)/15044/2025 WP(C)/10351/2025	STATE OF ODISHA PURNA CHANDRA KISHAN VS	KRISHNA CHANDRA SAHU VS	// // 0	AOD20250000180C202500024
		STATE OF ODISHA		//	

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284	D-WP(C)/15046/2025	SANTOSINI MISHRA VS STATE OF ODISHA	ULLASH CHANDRA MOHANTY VS	// 0 //	
285	D-WP(C)/15047/2025	ASHISH KUMAR MISHRA VS STATE OF ODISHA	ULLASH CHANDRA MOHANTY VS	// 0 //	
286	D-WP(C)/15051/2025	NEELAMANI MISHRA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
287	D-WP(C)/15052/2025 WP(C)/10377/2025	SAROJINI MOHANTY VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //	
288	D-WP(C)/15053/2025	DHIRENDRA PRASAD MAHUNTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
289	D-WP(C)/15055/2025 WP(C)/10340/2025	ASSESSING OFFICER CUM EXECUTIVE ENGINEER, SUBDIVISIONAL OFFICER, TPCODL, BCDD 1, BBSR VS SUPERINTENDENT ENGINEER CUM D.E.I., BBSR	SUBHASREE MOHANTY VS	// 0 //	
290	D-WP(C)/15056/2025	PRAFULLA KUMAR PANIGRAHI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
291	D-WP(C)/15061/2025	KAIBALYA MOHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
292	D-WP(C)/15063/2025	MAMATA SWAIN VS SUB-COLLECTOR, NAYAGARH	GOPINATH MISHRA VS	// 0 //	
293	D-WP(C)/15065/2025 WP(C)/10399/2025	SAILESH CHANDRA SAMANTARAY VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //	
294	D-WP(C)/15067/2025	SUSIL KUMAR SWAIN VS ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, CUTTACK	GANESH PRASAD SAMAL VS	// 0 //	
295	D-WP(C)/15069/2025	M/S JAI MAA HINGULA ELECTRICAL	GANESH PRASAD SAMAL	//	

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		VS	VS	()	
296	D-WP(C)/15070/2025	DEPUTY DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION, KHORDHA MANAS KUMAR SAHU	PRAMOD KISHORE CHAND	//	
		VS	VS	()	
297	D-WP(C)/15074/2025	UNION OF INDIA KAMALAKANTA SAHU	SUSANTA SEKHAR MOHAPATRA	//	AOD20240000742C202500012
		VS	VS	()	
298	D-WP(C)/15075/2025	STATE OF ODISHA KULAMANI DAS	MANAS PATI	//	AOR20220001535C202500073
		VS	VS	()	
299	D-WP(C)/15076/2025	STATE OF ODISHA SUKANTI LATA PRUSTY	MANAS PATI	//	AOR20220001535C202500072
		VS	VS	()	
300	D-WP(C)/15077/2025	STATE OF ODISHA KISHORE CHANDRA NAIK	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500025
		VS	VS	()	
301	D-WP(C)/15079/2025	STATE OF ODISHA M/S FASHION GLIDE	KAJAL SAHOO	//	
		VS	VS	()	
302	D-WP(C)/15080/2025	SUPERINTENDENT GST ANGUL CIRCLE, ANGUL ODISHA HYDRO POWER CORPORATION LIMITED	DILLIP KUMAR MOHANTY	//	AOD20240000548C202500008
		VS	VS	()	
303	D-WP(C)/15081/2025	UNION OF INDIA M/S.A.G.CONSTRUCTION, ANGUL	KAJAL SAHOO	//	
		VS	VS	()	
304	D-WP(C)/15082/2025	SUPERINTENDENT ANGUL CIRCLE DR.BRAJA KISHORE NAYAK	PRANAB RANJAN CHHATOI	//	
		VS	VS	()	
305	D-WP(C)/15083/2025	STATE OF ODISHA DR.PRASANNA KUMAR MOHAPATRA	PRANAB RANJAN CHHATOI	//	
		VS	VS	()	
306	D-WP(C)/15084/2025	STATE OF ODISHA SRIKANTA SETHY	PRADEEP KUMAR DAS	//	AOR20220001207C202500056
		VS	VS	()	

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307	D-WP(C)/15085/2025	STATE OF ODISHA SUDHANUBALA PATTANAİK VS	PRANAB RANJAN CHHATOI VS	// // 0	
308	D-WP(C)/15086/2025	STATE OF ODISHA BASANTI RAY VS	RABI NARAYAN BEHERA VS	// // 0	
309	D-WP(C)/15087/2025	STATE OF ODISHA MAHABIR BIBHAR VS	DAMODAR PATRA VS	// // 0	
310	D-WP(C)/15089/2025	STATE OF ODISHA SATYANARAYAN PRASAD VS	PRASANTA KUMAR JENA VS	// // 0	
311	D-WP(C)/15090/2025	STATE OF ODISHA KANDULA LALITA DEVI VS	RABI NARAYAN BEHERA VS	// // 0	
312	D-WP(C)/15091/2025	STATE OF ODISHA JAYANTA KUMAR DAS VS	GOBINDA CHANDRA DAS VS	// // 0	
313	D-WP(C)/15093/2025	STATE OF ODISHA THE PRESIDENT OF JAGANNATH TEMPLE COMMITTEE VS	TEJIBA BIHARI MISHRA VS	// // 0	
314	D-WP(C)/15094/2025	STATE OF ODISHA NARAYAN MISHRA VS	RABI NARAYAN BEHERA VS	// // 0	
315	D-WP(C)/15095/2025	STATE OF ODISHA DILLIP KUMAR GURU VS	BISWAJIT PASAYAT VS	// // 0	
316	D-WP(C)/15097/2025	STATE OF ODISHA UDAYANATH MOHANTY VS	SMRUTI RANJAN ROUT VS	// // 0	
317	D-WP(C)/15098/2025	STATE OF ODISHA JAY JAGABANDHU PATRA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// // 0 //	

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318	D-WP(C)/15099/2025	MARKANDA MAHARATHA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
319	D-WP(C)/15100/2025	NILAMANI BIDYADHAR VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //	
320	D-WP(C)/15101/2025	TAPAN KUMAR MISHRA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
321	D-WP(C)/15103/2025	DAMODAR SAHU VS STATE OF ODISHA	ANNAD PRASAD MOHANTY VS	// 0 //	
322	D-WP(C)/15104/2025	ASUTOSH MOHANTY VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //	
323	D-WP(C)/15105/2025	SANTOSH KUMAR MUKHI VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //	
324	D-WP(C)/15106/2025	CHAITAN MAJHI VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	
325	D-WP(C)/15109/2025	SAKUNTALA SAHOO VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //	
326	D-WP(C)/15110/2025	BHANUPRIYA MOHANTY VS OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //	
327	D-WP(C)/15111/2025	LALITA MAHANANDA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //	
328	D-WP(C)/15113/2025	SANATAN ROUT VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
329	D-WP(C)/15114/2025	SRINIBAS CHANDRA BHUYAN	PITAMBAR PANDA	//	

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		VS	VS	0	
		STATE OF ORISSA		//	
330	D-WP(C)/15115/2025	PRATIMA PATNAIK	RABI NARAYAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/15117/2025	TUNARAMA PRADHAN	RABI NARAYAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/15118/2025	NUTAN GAHAN	SOUMYA JYOTI BISWAL	//	
	WP(C)/10394/2025	VS	VS	0	
		SIMANCHAL PATRA		//	
333	D-WP(C)/15121/2025	SADANANDA SAHOO	RABI NARAYAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/15122/2025	M/S BOUDHA INFRA VENTURES PRIVATE LIMITED	ASIT KUMAR DASH	//	
		VS	VS	0	
		THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BHUBANESWAR/		//	
335	D-WP(C)/15124/2025	PRAMOD KUMAR SAMANTARAY	JYOTIRMAY GUPTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/15126/2025	DURGABATI NAYAK	SUVENDU KUMAR RAY	//	
		VS	VS	0	
		SHANTILATA SATAPATHY		//	
337	D-WP(C)/15127/2025	KARTTIK CHANDRA NANDA	SISIR KUMAR PUROHIT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/15128/2025	SURESH KUMAR SAHU	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/15130/2025	PRASANTA KUMAR MOHANTY	MAHESWAR MOHANTY	//	
		VS	VS	0	
		THE LAND ACQUISITION OFFICER, SECURITY SONE, SRI JAGANNATH TEMPLE, PURI		//	
340	D-WP(C)/15132/2025	RANJITA ACHARYA	ABINASH ROURAY	//	
		VS	VS	0	

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341	D-WP(C)/15133/2025	NABAKISHORE ACHARYA HEMANGINI JAGAT VS STATE OF ODISHA	DEBABRATA DASH VS	// // 0 //	
342	D-WP(C)/15134/2025	OKILA SAHU VS STATE OF ODISHA	SATRUGHNA DASH VS	// 0 //	AOR20220001212C202500009
343	D-WP(C)/15137/2025 WP(C)/10393/2025	ANKIT SAHU VS KANHU CHARAN NAIK	LALITENDU MISHRA VS	// 0 //	AOR20220001610C202500030
344	D-WP(C)/15138/2025	BASANTI SETHY VS STATE OF ODISHA	ABINASH ROUSTRAY VS	// 0 //	
345	D-WP(C)/15139/2025	BATAKRUSHNA SAHU VS CHIEF EXECUTIVE OFFICER TPCODL., KHURDA	AKSHAYA KUMAR JENA VS	// 0 //	
346	D-WP(C)/15140/2025	SIBA SANKAR BASANTARA VS ADDITIONAL SUB COLLECTOR, BHUBANESWAR	SANJEEV UDGATA VS	// 0 //	
347	D-WP(C)/15142/2025	JALANDHAR RATH VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //	
348	D-WP(C)/15143/2025	PRAVAKAR TRIPATHY VS STATE OF ODISHA	SANJEEV UDGATA VS	// 0 //	
349	D-WP(C)/15144/2025	RAGHUNATH BEHERA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
350	D-WP(C)/15146/2025	DHOBANI BEWA @ DHOBANI BEHERA @ DHEBANI BANEJA VS STATE OF ODISHA	ANIL K RANJAN MAJHI VS	// 0 //	
351	D-WP(C)/15147/2025	GOBINDA CH. SAMANTRAY VS THE MANAGING DIRECTOR OF INDIAN POTASH LTD., NEW DELHI	AKSHAYA KUMAR JENA VS	// 0 //	

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352	D-WP(C)/15148/2025	M/S MDD COMMUNICATIONS VS COMMISSIONER OF COMMERCIAL TAXES AND GST	KSHIROD KUMAR SAHOO VS COMMISSIONER OF COMMERCIAL TAXES AND GST	// 0 //	AOR20220001352C202500036
353	D-WP(C)/15149/2025	SATYANARAYANA RAJGURU MOHAPATRA VS STATE OF ODISHA	SUBRAT SATPATHY VS STATE OF ODISHA	// 0 //	
354	D-WP(C)/15150/2025	UTAM KUMAR SINGH VS STATE OF ODISHA	ARUN KUMAR PATRA VS STATE OF ODISHA	// 0 //	
355	D-WP(C)/15152/2025	DR.BASANTA KUMAR MISHRA VS STATE OF ODISHA	NIRANJAN LENKA VS STATE OF ODISHA	// 0 //	
356	D-WP(C)/15153/2025	M/S DASH SUPPLIES, BBSR VS STATE OF ODISHA	SAILAZA NANDAN DAS VS STATE OF ODISHA	// 0 //	
357	D-WP(C)/15158/2025	BATAKRUSHNA DAS VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS STATE OF ODISHA	// 0 //	
358	D-WP(C)/15159/2025	DR.PURNA CHANDRA PADHY VS STATE OF ODISHA	NIRANJAN LENKA VS STATE OF ODISHA	// 0 //	
359	D-WP(C)/15160/2025	DR.G.JAYAMANIKYA SHASTRI VS STATE OF ODISHA	NIRANJAN LENKA VS STATE OF ODISHA	// 0 //	
360	D-WP(C)/15161/2025	SANJAY KUMAR SETHI VS ORISSA STATE AGRICULTURAL MARKETING BOARD (OSAMB), BBSR	ANJAN KUMAR BISWAL VS ORISSA STATE AGRICULTURAL MARKETING BOARD (OSAMB), BBSR	// 0 //	
361	D-WP(C)/15163/2025	DIPIKA NAIK VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP, BBSR	BIBHU PRASAD DAS VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP, BBSR	// 0 //	
362	D-WP(C)/15164/2025	SURESH KUMAR MOHANTY VS STATE OF ODISHA	AMBIKA PRASAD RAY VS STATE OF ODISHA	// 0 //	
363	D-WP(C)/15166/2025	CHITARANJAN DASH	MAHESWAR MOHANTY	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-WP(C)/15167/2025	ADAL ANIL KUMAR @ A.ANIL KUMAR	DR.NIRANJAN SWAIN	//	
		VS	VS	()	
		CHAIRMAN, OSSSC, BBSR		//	
365	D-WP(C)/15168/2025	KAMADEV NAYAK	DOLAGOBINDA MOHAPATRA	//	AOR20230000065C202500008
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-WP(C)/15170/2025	OKILA SAHU	SATRUGHNA DASH	//	AOR20220001212C202500010
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-WP(C)/15171/2025	MINATI SWAIN	BHABANI SANKAR DAS	//	
		VS	VS	()	
		REGIONAL TRANSPORT OFFICER CUTTACK		//	
368	D-WP(C)/15172/2025	SUBHA NARAYAN MISHRA	SIDHESWAR MALLIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-WP(C)/15173/2025	JAYANTI PRADHAN	JUDHISTHIR SAHOO	//	AOD20220003315C202500027
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-WP(C)/15174/2025	RUNALATA SENAPATI	SIDHESWAR MALLIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-WP(C)/15175/2025	JANMEJAYA DASH	SANATAN DAS	//	AOD20250000022C202500004
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-WP(C)/15176/2025	RAJENDRA KUMAR GOUDA	SANGRAM JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-WP(C)/15177/2025	P. SREENIVASA RAO	SWAPNA KUMAR OJHA	//	
		VS	VS	()	
		UNION OF INDIA		//	
374	D-WP(C)/15178/2025	JHARANA NAYAK	SANGRAM JENA	//	
		VS	VS	()	

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375	D-WP(C)/15180/2025	STATE OF ODISHA ARUN KUMAR SABAR VS	SHASHANKA SHEKHAR PATRA VS	// // 0	
376	D-WP(C)/15181/2025 WP(C)/10402/2025	STATE OF ODISHA SGT SURATA CHAMPATI VS	SAMARENDRA BEURA VS	// // 0	AOR20220001771C202500012
377	D-WP(C)/15182/2025	UNION OF INDIA ABHIJIT DASH VS	SOUMYA MISHRA VS	// // 0	
378	D-WP(C)/15184/2025	STATE OF ODISHA SUBASH CHANDRA DAS VS	NIRANJAN BISWAL VS	// // 0	
379	D-WP(C)/15186/2025	STATE OF ODISHA LAXMIDHAR BESRA VS	PRASANTA KUMAR NANDA VS	// // 0	
380	D-WP(C)/15187/2025	STATE OF ODISHA PRIYAMBADA SAHOO VS	KHIROD KUMAR SWAIN VS	// // 0	
381	D-WP(C)/15188/2025	STATE OF ODISHA ASHOK KUMAR MOHANTY VS	MANOJ KUMAR MOHANTY VS	// // 0	
382	D-WP(C)/15189/2025	STATE OF ODISHA DISTRICT LEVEL FEDERATION, JAJPUR VS	RAJJEET ROY VS	// // 0	AOR20220001462C202500043
383	D-WP(C)/15190/2025	STATE OF ODISHA AMIYA PRASAD BARIK VS	SAROJ KUMAR PADHY VS	// // 0	
384	D-WP(C)/15191/2025	UNION OF INDIA DEEPA MALIK VS	SAROJA KANTA SAMAL VS	// // 0	
385	D-WP(C)/15193/2025	STATE OF ODISHA UPENDRA KARAN VS	SAROJA KANTA SAMAL VS	// // 0	
		STATE OF ODISHA		//	

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386	D-WP(C)/15194/2025	SK. GOLAM HYDER ALLI VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	// 0 //	
387	D-WP(C)/15197/2025	SUNIL KUMAR PATRA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
388	D-WP(C)/15198/2025	CHITARANJAN BEHERA VS STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	// 0 //	
389	D-WP(C)/15199/2025	DR.SULOCHANA RATH VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	
390	D-WP(C)/15200/2025	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
391	D-WP(C)/15201/2025	SANJAY MOHANTY VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD	SAMEER KUMAR DAS VS	// 0 //	
392	D-WP(C)/15202/2025	MATHURA PRADHAN VS STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	// 0 //	
393	D-WP(C)/15203/2025	DURGA CHARAN PADHI VS STATE OF ORISSA	BIJAY KUMAR BEHERA VS	// 0 //	
394	D-WP(C)/15204/2025	THE PURI COMMERCIAL CO-OPEARATIVE SOCIETY VS THE INCOME TAX OFFICER, PURI WARD, PURI	PRANAYA KUMAR MISHRA VS	// 0 //	
395	D-WP(C)/15205/2025	PRASANTA KUMAR PANIGRAHI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
396	D-WP(C)/15207/2025	JANA SMALL FINANCE BANK LIMITED, BBSR VS CHIEF JUDICIAL MAGISTRATE, KHORDHA	BIBHUTI BHUSAN SWAIN VS	// 0 //	
397	D-WP(C)/15210/2025	PUSPAKETU PANDA	SUDARSHAN NANDA	//	

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		VS	VS	0	
398	D-WP(C)/15211/2025	ODISHA GRAMYA BANK, BBSR KAILASH CHANDRA SETHA	GHANASHYAM NAMTOAR	//	
		VS	VS	0	
399	D-WP(C)/15212/2025	STATE OF ODISHA MIRA BAI DHAR	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
400	D-WP(C)/15213/2025	STATE OF ODISHA MOHAMMED GAFUR	ANUPAM RATH	//	
		VS	VS	0	
401	D-WP(C)/15218/2025	BANK OF BARODA, REGIONAL OFFICE, SAMBALPUR SIBANAVA SETHY	SASHIBHUSAN DAS	//	
		VS	VS	0	
402	D-WP(C)/15220/2025	TPCODL, BBSR KUNILATA SWAIN	SAMEER KUMAR DAS	//	
		VS	VS	0	
403	D-WP(C)/15223/2025	STATE OF ODISHA DIBYARANI MOHAPATRA	SAMEER KUMAR DAS	//	
		VS	VS	0	
404	D-WP(C)/15226/2025	DISTRICT AND SESSION JUDGE, NAYAGARH RAJENDRA KUMAR PATRO	SUSANTA KUMAR JETHY	//	
		VS	VS	0	
405	D-WP(C)/15230/2025	STATE OF ORISSA MAHATMA GANDHI MAHAVIDYALAYA, MAYURBHANJAN	NIRANJAN LENKA	//	
		VS	VS	0	
406	D-WP(C)/15232/2025	UNION OF INDIA NIROD KUMAR SAHOO	NIRANJAN LENKA	//	
		VS	VS	0	
407	D-WP(C)/15235/2025	UNION OF INDIA SARBA SHAKTIMAYEE MISSION SHAKTI FEDERATION	GOPIJIV KUMAR MAHANTA	//	AOR20220001662C202500009
		VS	VS	0	
408	D-WP(C)/15236/2025	STATE OF ODISHA BIJAY KUMAR LENKA	NIRANJAN NAYAK	//	
		VS	VS	0	

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409	D-WP(C)/15237/2025	STATE OF ODISHA BAITARANI MISSION SHAKTI FEDERATION VS	RAJIV KUMAR MAHANTA VS	// // ()	AOR20220001662C202500010
410	D-WP(C)/15238/2025	STATE OF ODISHA DIBYAJYOTI PRATIVA MISSION SHAKTI FEDERATION VS	RAJIV KUMAR MAHANTA VS	// // ()	AOR20220001662C202500011
411	D-WP(C)/15240/2025	STATE OF ODISHA SUBHENDRA PRASANNA BURMA VS	PRAMOD KUMAR NAYAK VS	// // ()	AOR20220001809C202500001
412	D-WP(C)/15242/2025	STATE OF ODISHA SNEHAKANTI PATEL VS	NIRANJAN PANDA VS	// // ()	AOD20240000317C202500005
413	D-WP(C)/15245/2025	UNION OF INDIA BEENAPANI TRIPATHY VS	PRAMOD KUMAR NAYAK VS	// // ()	AOR20220001809C202500002
414	D-WP(C)/15246/2025	STATE OF ODISHA NAGENDRA KUMAR PRADHAN VS	PRAMOD KUMAR NAYAK VS	// // ()	AOR20220001809C202500004
415	D-WP(C)/15248/2025	STATE OF ODISHA DR AJAYA KUMAR SAHOO VS	PRAMOD KUMAR NAYAK VS	// // ()	AOR20220001809C202500003
416	D-WP(C)/15249/2025	STATE OF ODISHA ABHAY KUMAR PARIDA @ ABHAY PARIDA VS	ASUTOSH ROUT VS	// // ()	AOR20250000161C202500015
417	D-WP(C)/15251/2025	STATE OF ODISHA PRADEEP AGRAWAL VS	LAXMI SHARMA VS	// // ()	
418	D-WP(C)/15252/2025	STATE OF ORISSA DR. TAPAN KUMAR PRADHAN VS	IN PERSON VS	// // ()	LOD20240000124C202500003
419	D-WP(C)/15253/2025	UNION OF INDIA SURESH KUMAR KATARUKA VS STATE OF ODISHA	LAXMI SHARMA VS	// // () //	

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420	D-WP(C)/15255/2025	TUSHARKANTA MOHANTY VS STATE OF ORISSA	AKSHAYA KUMAR JENA VS	// 0 //	
421	D-WP(C)/15256/2025	BANWARILAL KATARUKA VS STATE OF ODISHA	LAXMI SHARMA VS	// 0 //	
422	D-WP(C)/15258/2025	SRIKANT AGRAWAL VS STATE OF ODISHA	LAXMI SHARMA VS	// 0 //	
423	D-WP(C)/15261/2025	BAIJYANATH AGRAWAL VS STATE OF ORISSA	LAXMI SHARMA VS	// 0 //	
424	D-WP(C)/15262/2025	ANANDAMAYEE MISSION SHAKTI VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //	AOR20220001662C202500012
425	D-WP(C)/15263/2025	BIJAY KUMAR AGRAWAL VS STATE OF ODISHA	LAXMI SHARMA VS	// 0 //	
426	D-WP(C)/15264/2025	LALIT MOHAN PATNAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
427	D-WP(C)/15266/2025	ANUP KUMAR AGRAWAL VS STATE OF ORISSA	LAXMI SHARMA VS	// 0 //	
428	D-WP(C)/15269/2025	M/S. SUNIL KUMAR PRADHAN, ANGUL VS ASSISTANT DIRECTOR (REVENUE) ESIC, BBSR	SOMANATH MISHRA VS	// 0 //	
429	D-WP(C)/15270/2025	UMAKANTA NAYAK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	
430	D-WP(C)/15271/2025	UDAYANATH MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
431	D-WP(C)/15273/2025	SANYASI PANDA	PRAFULLA KUMAR MOHAPATRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
432	D-WP(C)/15274/2025	SUKANTA KUMAR BARIK	RAKESH BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
433	D-WP(C)/15276/2025	UTKAL BHATRA	TANMAY MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
434	D-WP(C)/15277/2025	TAPANJIT DAS	JIBAN RANJAN DASH	//	
		VS	VS	0	
		THE COLLECTOR, SAMAGRA SIKHYA KALAHANDI, ODISHA		//	
435	D-WP(C)/15278/2025	KHITISH KUMAR PANDYA	SM. BARAKATULLAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
436	D-WP(C)/15279/2025	SUNIL KUMAR MOHAPATRA	RABI NARAYAN MISRHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/15280/2025	PRANBANDHU PRADHAN	TANMAY MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
438	D-WP(C)/15281/2025	MAGAL SAMASI	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		KALYAN BARA		//	
439	D-WP(C)/15282/2025	SANATANA PRADHAN	SANJIB KUMAR BHANJADEO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
440	D-WP(C)/15285/2025	BINOD BIHARI SAHOO	TANMAY MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
441	D-WP(C)/15286/2025	BIDYADHAR BEHERA	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
442	D-WP(C)/15287/2025	KAMAL SINGH RAJPUT	TANMAY MISHRA	//	
		VS	VS	0	

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443	D-WP(C)/15288/2025	STATE OF ODISHA ARATI NAIK VS	TUSAR KUMAR MISHRA VS	// // 0	
444	D-WP(C)/15289/2025	STATE OF ODISHA SIBA KUMAR CHAKRABARTY VS	BISHNU PRASAD PRADHAN VS	// // 0	
445	D-WP(C)/15291/2025	STATE OF ODISHA SATYABADI MISHRA VS	SRIKHETRA MISHRA VS	// // 0	
446	D-WP(C)/15292/2025	STATE OF ODISHA DURGA CHARAN SAHU VS	TANMAY MISHRA VS	// // 0	
447	D-WP(C)/15294/2025	STATE OF ODISHA ABHIMANYU NAIK VS	ACHYUTA NANDA ROUTRAY VS	// // 0	AOR20220001190C202500002
448	D-WP(C)/15295/2025	STATE OF ODISHA KHIRABDHI SAHU VS	TANMAY MISHRA VS	// // 0	
449	D-WP(C)/15296/2025	STATE OF ODISHA BANITA PPRADHAN VS	TUSAR KUMAR MISHRA VS	// // 0	
450	D-WP(C)/15297/2025	STATE OF ODISHA AYEESURYA MISHRA VS	AMIYA KUMAR BEHERA VS	// // 0	
451	D-WP(C)/15300/2025	LOHIT KUMAR DASH GOURANG CHARAN PRAHARAJ VS	SOUMYAKANTA MOHAPATRA VS	// // 0	
452	D-WP(C)/15302/2025	STATE OF ODISHA KHETRABASI NAYAK VS	NIRANJAN PANDA VS	// // 0	
453	D-WP(C)/15303/2025	STATE OF ODISHA ASHOK KUMAR SAMAL VS	TUSAR KUMAR MISHRA VS	// // 0	
		STATE OF ODISHA		//	

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454	D-WP(C)/15304/2025	BENU DHAR SAMAL VS STATE OF ODISHA	BAIDHAR SAHOO VS	// ()	
455	D-WP(C)/15306/2025	BHAGABAT MOHANTY VS STATE OF ODISHA	BAIDHAR SAHOO VS	// ()	
456	D-WP(C)/15307/2025	MURALIDHAR AGARWAL VS STATE OF ODISHA	SM. BARAKATULLAN VS	// ()	
457	D-WP(C)/15308/2025	GOVIND PRASAD CHHAPADIA VS STATE OF ODISHA	SOUMYA MISHRA VS	// ()	
458	D-ABLAPL/11340/2025	PARAMESWAR NAIK VS STATE OF ODISHA	SIDHARTH SANKAR MOHAPATRA VS	THUAMUL RAMPUR /43 /2025 ()	AOR20220001491C202500006
459	D-ABLAPL/11341/2025	DUSHASAN JENA VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	CHANDANPUR /63 /2025 ()	AOR20220000014C202500017
460	D-ABLAPL/11342/2025	BIJAYA KUMAR NAIK VS STATE OF ODISHA	SIDHARTH SANKAR MOHAPATRA VS	THUAMUL RAMPUR /43 /2025 ()	AOR20220001491C202500005
461	D-ABLAPL/11344/2025	BALARAM SAHU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	TARASINGI /135 /2025 ()	AOR20220001631C202500101
462	D-ABLAPL/11346/2025	SATYANARAYAN NAIK VS STATE OF ODISHA	SIDHARTH SANKAR MOHAPATRA VS	THUAMUL RAMPUR /43 /2025 ()	AOR20220001491C202500004
463	D-ABLAPL/11347/2025	BAPUNU @ BIRSEN BARIK VS STATE OF ODISHA	PRABIR KUMAR RAY VS	JAJPUR SADAR /113 /2025 ()	AOR20230000820C202500017
464	D-ABLAPL/11348/2025	PRADHANI NAIK VS STATE OF ODISHA	SIDHARTH SANKAR MOHAPATRA VS	THUAMUL RAMPUR /43 /2025 ()	AOR20220001491C202500007
465	D-ABLAPL/11349/2025	LITU @ RAJESH KUMAR JENA	KRISHNA CHANDRA TRIPATHY	BALIAPANDA /284 /2024	AOD20230001192C202500001

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		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/11351/2025	BASANTA MAJHI @ BASANTI MAJHI	RAJENDRA NARAYAN ROUT	DHUSURI /80 /2025	AOR20220001558C202500077
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/11354/2025	BISWAJIT MAJHI	RAJENDRA NARAYAN ROUT	DHUSURI /80 /2025	AOR20220001558C202500078
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/11358/2025	SANKHA @ SANKAR KUANAR	RITURANJAN CHHOTARAY	CHOUWAR /196 /2025	AOR20220003344C202500030
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/11359/2025	NRUSINGH BARIK	PRIYA RANJAN SINGH	MOTANGA /102 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/11360/2025	BRUNDABAN BEHERA	PRIYA RANJAN SINGH	BANARAPAL /106 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/11365/2025	NARAYAN BEHERA	PRASANTA KUMAR PANDA	K.NUAGAON /113 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/11367/2025	GUJJU NAGAMA @ G.NAGAMMA REDDY	PRASANTA KUMAR PANDA	MAHILA (BERHAMPUR) /18 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/11369/2025	BISWAMITRA SUNA @ BIRAMITRA SUNA	JAGABANDHU SAHU	TARBHA /74 /2025	AOR20220001487C202500003
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/11372/2025	SANJAY @ RINKU BISWAL	ASHOK KUMAR PRADHAN	PURUSHOTTAMPUR /333 /2023	AOR20220001590C202500006
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/11382/2025	BIJAY PADHI	ASHOK KUMAR SAHOO	PATTAMUNDAI RURAL PS /117 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-ABLAPL/11386/2025	CHANDAN GOCHHAYAT	AMIYA KUMAR MOHANTY	ERASAMA /112 /2025	
		VS	VS	()	

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477	D-ABLAPL/11390/2025	STATE OF ODISHA PRAMOD KUMAR ROUT @ LIPUNA ROUT VS	ARIJEET MISHRA VS	// AUL /89 /2025 ()	
478	D-ABLAPL/11392/2025	STATE OF ODISHA BHAGIRATHI JENA VS	ARIJEET MISHRA VS	// RAJKANIKA /176 /2025 ()	
479	D-ABLAPL/11396/2025	STATE OF ODISHA RANJAN KUMAR SETHY VS	PRATIK DASH VS	// DIGAPAHANDI /122 /2025 ()	
480	D-ABLAPL/11400/2025	STATE OF ODISHA PANKAJA LOCHAN PADHI VS	SIDHARTHA MISHRA VS	// INFOVALLY UPD BHUBANESWAR /4 /2025 ()	
481	D-ABLAPL/11401/2025 ABLAPL/4275/2025	STATE OF ODISHA ASHUTOSH SWAIN VS	PRAKASH KUMAR MISHRA VS	// INFOCITY PS /107 /2025 ()	
482	D-ABLAPL/11406/2025	STATE OF ODISHA NILAMBAR PADHAN VS	SUSHANTA KUMAR JOSHI VS	// BOLANGIR TOWN /482 /2023 ()	
483	D-ABLAPL/11407/2025	STATE OF ODISHA ANGURBALA SAHU @ SAHOO VS	KULDEEP MOHANTY VS	// KEONJHAR TOWN /197 /2025 ()	AOD20240000012C202500079
484	D-ABLAPL/11411/2025	STATE OF ODISHA PRADYUMNA KUMAR MISHRA VS	RUDRA NARAYAN PARIJA VS	// BADABAZAR /393 /2024 ()	
485	D-ABLAPL/11412/2025	STATE OF ODISHA GANESH JENA VS	KHUSBU PANIGRAHI VS	// // ()	AOR20220002787C202500042
486	D-ABLAPL/11415/2025	STATE OF ODISHA SABIR KHAN @ SABIR MOHAMMED VS	LAXMI PRIYA BEHERA VS	// JAGATSINGPUR /240 /2025 ()	
487	D-ABLAPL/11416/2025	STATE OF ODISHA PAHALI @ PRAHALLAD GHADAI VS	SK. ZAFARULLA VS	// SORO /270 /2025 ()	
		STATE OF ODISHA		//	

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488	D-ABLAPL/11422/2025	DEEPAK @ DIPAK BEHERA VS STATE OF ODISHA	RAJAT KUMAR PADHI VS	JAJPUR TOWN /165 /2025 () //	AOR20230001225C202500001
489	D-ABLAPL/11426/2025	GANESH JENA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// () //	AOR20220002787C202500043
490	D-ABLAPL/11428/2025	TAPAN KUMAR DUTTA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BAISINGA /152 /2025 () //	AOR20220002787C202500044
491	D-ABLAPL/11438/2025	BABULI @ BABURAM MAJHI VS STATE OF ODISHA	MANORANJAN MISHRA VS	KUJANGA /134 /2025 () //	
492	D-ABLAPL/11439/2025	SURENDRA SAHU VS STATE OF ODISHA	LALIT SAHU VS	//0 () //	
493	D-ABLAPL/11441/2025	MANOJ KUMAR PRADHAN @ MANOJ PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	RAIRAKHOL /73 /2025 () //	
494	D-ABLAPL/11446/2025	LAXMIDHAR DASH @ BIKASH VS STATE OF ODISHA	KULDEEP MOHANTY VS	NAYAGARH /15 /2025 () //	AOD20240000012C202500080
495	D-ABLAPL/11447/2025	NIZAMUDDIN KHAN @ NIJAM KHAN VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	KISSANNAGAR PS /68 /2025 () //	AOD20220001998C202500019
496	D-ABLAPL/11452/2025	SURENDRA SAHU VS STATE OF ODISHA	LALIT SAHU VS	//0 () //	
497	D-ABLAPL/11459/2025	BHARAT MALLIK @ BHARAT MALIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALICHANDRAPUR /30 /2015 () //	
498	D-ABLAPL/11465/2025	AJAY MALIK VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	BIDANASI /13 /2025 () //	
499	D-ABLAPL/11466/2025	KAPILA @ HEMANT @ HEMANT KUMAR PRADHAN ASHOK KUMAR SAHOO		RAJNAGAR /110 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
500	D-ABLAPL/11468/2025	SUSANTA DALAI	PRADEEPTA KUMAR BEHERA	BHOGRAI /70 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-ABLAPL/11471/2025	PRAMOD KUMAR SAMAL	BIBHUTI BHUSAN MISHRA	KOIDA /62 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-ABLAPL/11474/2025	JUBRAJ @ JUGRAJ TAKRI	SARBESWAR SAHOO	SINDHIKELA PS /88 /2025	AOD20220004505C202500039
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-ABLAPL/11475/2025	KABITA NAIK	SIDHARTH SANKAR MOHAPATRA	THUAMUL RAMPUR /43 /2025	AOR20220001491C202500008
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-ABLAPL/11477/2025	SRIBATSA PANDA	BIBHUTI BHUSAN MISHRA	CHANDAHANDI /50 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-ABLAPL/11480/2025	KABERI PRADHAN	SAUMYA RANJAN PRADHAN	CHAULIAGANJA /152 /2025	AOD20240000490C202500006
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-ABLAPL/11481/2025	RAJESH PRADHAN	SAUMYA RANJAN PRADHAN	CHAULIAGANJA /155 /2025	AOD20240000490C202500007
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-ABLAPL/11482/2025	SAROJINI GOCHHI	BIBUDHENDRA KUMAR RATH	BANKI /113 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-ABLAPL/11484/2025	PRANA RANJAN JENA @ LADU JENA	ANJAN KUMAR BISWAL	KAPTIPADA /85 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-ABLAPL/11487/2025	PRIYABRATA DAS	SAKTI PRASAD DAS	CHANDRASEKHARPUR /134 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-ABLAPL/11488/2025	KUBERA BEHERA	PRIYA RANJAN SINGH	BANARAPAL /105 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/11496/2025	STATE OF ODISHA BABAJI CHARAN MALIK @ BABAJI MALIK VS	GOURAV DASH VS	// NIKIRAI /122 /2025 ()	
512	D-ABLAPL/11499/2025	STATE OF ODISHA DILLIP KUMAR DASH VS	JITENDRA SAMANTARAY VS	// JENAPUR /72 /2025 ()	
513	D-ABLAPL/11501/2025	STATE OF ODISHA BISWAMITRA RAKSHA VS	SUSHANTA HARICHANDAN VS	// BADMAL /85 /2025 ()	
514	D-ABLAPL/11505/2025	STATE OF ODISHA ABDUL SAKUR VS	MOHAMMAD AKRAM VS	// NARASINGHPUR /58 /2025 ()	
515	D-ABLAPL/11516/2025	STATE OF ODISHA MANOJ KUMAR NATH VS	BISHNU PRASAD MALLICK VS	// CUTTACK SADAR /98 /2025 ()	
516	D-ABLAPL/11520/2025	STATE OF ODISHA PRAMOD KUMAR MISHRA VS	BIJAYA KUMAR RAGADA VS	// / /0 ()	
517	D-ABLAPL/11524/2025	UNION OF INDIA BIKASH RANASINGH VS	JYOTIRMAYA SAHOO VS	// KHURDA SADAR /100 /2025 ()	
518	D-ABLAPL/11526/2025	STATE OF ODISHA MANOJ SWAIN VS	JYOTIRMAYA SAHOO VS	// KHURDA SADAR /100 /2025 ()	
519	D-ABLAPL/11527/2025	STATE OF ODISHA HAJARI ROUT VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /218 /2025 ()	
520	D-ABLAPL/11529/2025	STATE OF ODISHA KANHU PRADHAN VS	MANORANJAN ACHARYA VS	// ODAGAON /70 /2025 ()	
521	D-ABLAPL/11534/2025	STATE OF ODISHA DEBASIS DAS VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// KUJANGA /84 /2025 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-ABLAPL/11535/2025	DIRISHALA NARESH CHOUDHARY VS C.B.I.(B.B.S.R)	SEKH ZAKIR HUSSAIN VS	/ /0 () //	
523	D-ABLAPL/11538/2025	MAHESWAR MOHAPATRA VS STATE OF ODISHA	SABYASACHI MISHRA VS	DELANGA /86 /2025 () //	
524	D-ABLAPL/11539/2025	RAJALAXMI SWAIN VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	KHARABEL NAGAR P.S. /144 /2025 () //	
525	D-ABLAPL/11541/2025	MANAS SUNDAR RATH VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BHARATPUR PS /181 /2025 () //	
526	D-ABLAPL/11542/2025	AVINASH DUBEY VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	JODA /282 /2024 () //	
527	D-ABLAPL/11545/2025	PRAKASH KUMAR SWAIN VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	ERASAMA /90 /2025 () //	
528	D-ABLAPL/11548/2025	DEBADATTA MISHRA VS STATE OF ODISHA	CHINMAYA MOHANTY VS	CAPITAL P.S. /498 /2024 () //	
529	D-ABLAPL/11549/2025	SK HUSSAIN @ SEK HUSSAIN VS STATE OF ODISHA	SITIKANT MISHRA VS	KARANJIA /92 /2025 () //	
530	D-ABLAPL/11551/2025	TAPAS DALAI VS STATE OF ODISHA	PRADEEPTA KUMAR BEHERA VS	BHOGRAI /70 /2025 () //	
531	D-ABLAPL/11554/2025	MANAS NAIK @ MANAS CHANDRA NAIK @ NARESH CHANDRA NAIK VS STATE OF ODISHA	BHASKARANANDA PARIJA VS	DHENKANAL SADAR /249 /2025 () //	
532	D-ABLAPL/11557/2025	ABHISHEK BHATACHARYA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PURIGHAT /322 /2024 () //	
533	D-ABLAPL/11567/2025	LITU @ MANORANJAN MAHARANA	SANJIB KUMAR BHANJADEO	KHURDA SADAR /100 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
534	D-ABLAPL/11568/2025	VS STATE OF ODISHA NABA KISHORE JENA	VS SANJIB KUMAR BHANJADEO	() // //0	
535	D-ABLAPL/11570/2025	VS STATE OF ODISHA NARAYAN SAHU	VS PRASANTA KUMAR PANDA	() // K.NUAGAON /113 /2025	
536	D-ABLAPL/11572/2025	VS STATE OF ODISHA ADURU NIRANJAN REDDY	VS PRASANTA KUMAR PANDA	() // MAHILA (BERHAMPUR) /18 /2025	
537	D-ABLAPL/11573/2025	VS STATE OF ODISHA PRASHANT BISWAL @ PAPU	VS BIDYALOK MOHAPATRA	() // RENGALI /76 /2025	
		VS STATE OF ODISHA	VS	() //	

ORISSA HIGH COURT

MISC CASES FILED on :15/04/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPCRL/10301/2025 WPCRL/ /	BENUDHAR BEHERA MP	SOUBHAGYA KUMAR RATH	9/2025
2	D-ADMLS/15011/2025 ADMLS/3/2025	GEOSERVE ENERGY TRANSPORT DMCC MP	PRATIK DASH	13/2025
3	D-TRPCRL/103/2021 TRPCRL/103/2021	CHINMOY DAS MP	ALOK KUMAR PANDA	34/2025
4	D-CRP/15305/2025 CRP/ /	CHAMPA MOHANTA MP	SWARUP KUMAR PATNAIK	35/2025
5	D-TRPCRL/11577/2025 TRPCRL/ /	RAJ KUMAR MISHRA MP	AKSHAYA KUMAR SAHOO	35/2025
6	D-CRP/15305/2025 CRP/ /	CHAMPA MOHANTA MP	SWARUP KUMAR PATNAIK	36/2025
7	D-ELPET/30373/2024 ELPET/21/2024	SAMARENDRA MISHRA MP	M/S.GOPAL KUMAR AGARWAL,M/S.TARINIKANTA BISWAL,R.R.PAN	47/2025
8	D-ELPET/30373/2024 ELPET/21/2024	SAMARENDRA MISHRA MP	M/S.GOPAL KUMAR AGARWAL,M/S.TARINIKANTA BISWAL,R.R.PAN	48/2025
9	D-RFA/266/2005 RFA/266/2005	PHILEMON TOPPO MP	NIRANJAN SINGH (1)	48/2025
10	D-RFA/266/2005 RFA/266/2005	PHILEMON TOPPO MP	M/S.BISWAJIT MOHANTY	49/2025
11	D-RFA/266/2005 RFA/266/2005	PHILEMON TOPPO MP	M/S.BISWAJIT MOHANTY	50/2025
12	D-RFA/267/2005 RFA/267/2005	PHILEMON TOPPO MP	NIRANJAN SINGH (1)	51/2025
13	D-RFA/267/2005 RFA/267/2005	PHILEMON TOPPO MP	M/S.BISWAJIT MOHANATY	52/2025
14	D-RFA/267/2005 RFA/267/2005	PHILEMON TOPPO MP	M/S.BISWAJIT MOHANATY	53/2025
15	D-CRLMP/11483/2025 CRLMP/ /	PRASANTA KUMAR BARIK MP	PRASANTA KUMAR NANDA	83/2025
16	D-CRLMP/11552/2025 CRLMP/ /	HIND AQUA TRADERS, BALASORE MP	JAJATI KESHARI KHUNTIA	84/2025
17	D-CONTC/8974/2025 CONTC/1776/2025	KANHU CHARAN SWAIN MP	ADV.	156/2025
18	D-RVWPET/13705/2025 RVWPET/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	170/2025
19	D-RVWPET/66/2019 RVWPET/66/2019	STATE OF ORISSA MP		171/2025
20	D-RPFAM/11515/2025 RPFAM/ /	SHYAMSUNDAR NAIK MP	RANJIT MOHANTY	174/2025
21	D-RPFAM/11515/2025 RPFAM/ /	SHYAMSUNDAR NAIK MP	RANJIT MOHANTY	175/2025
22	D-RPFAM/8844/2025 RPFAM/ /	SMRUTIJHARA MOHANTY MP	GHANASHYAM NAMTOAR	176/2025
23	D-RPFAM/15185/2025 RPFAM/ /	BADAL NAYAK MP	SIBA PRASAD PATRA	177/2025
24	D-RPFAM/15239/2025 RPFAM/ /	DEEPAK RANJAN PRADHAN MP	PRASANTA KUMAR NAYAK	178/2025
25	D-RPFAM/15239/2025 RPFAM/ /	DEEPAK RANJAN PRADHAN MP	PRASANTA KUMAR NAYAK	179/2025
26	D-CMAPL/13277/2025	SASANKA SEKHAR BHUYAN	KRUSHNA CHANDRA DASH	

27	CMAPL/ / D-CMAPL/15102/2025	MP SAROJINI PATTNAYAK	SURYASNATA MOHAPATRA	222/2025
28	CMAPL/ / D-CMAPL/12870/2024 CMAPL/133/2024	MP DR.SWASTI SWAGATIKA SWAIN	M/S AJODHYA RANJAN DASH, S. MISHRA, R. MISHRA, D. SAHOO, B. I.	223/2025 224/2025
29	D-MATA/15088/2025 MATA/ /	MP SUJIT KUMAR SAHOO	BISWARANJAN DAS	229/2025
30	D-MATA/15123/2025 MATA/ /	MP DIBYA DAS	MONOMOY BASU	230/2025
31	D-MATA/12295/2025 MATA/ /	MP DIVYA JAIN	SANGRAM KESHARI ROUT	231/2025
32	D-MATA/15290/2025 MATA/ /	MP BARSA DEBATA	PRADIPTA VARMA	232/2025
33	D-MATA/15290/2025 MATA/ /	MP BARSA DEBATA	PRADIPTA VARMA	233/2025
34	D-CRLREV/11343/2025 CRLREV/ /	MP MURALI PRADHAN	RAJENDRA NARAYAN ROUT	293/2025
35	D-CRLREV/19936/2024 CRLREV/344/2024	MP KANAK LATA GHADEI	RASHMI KANTA ACHARYA	294/2025
36	D-CRLREV/11464/2025 CRLREV/ /	MP RABINDRA KUMAR DALABEHERA	AMITAV TRIPATHY	295/2025
37	D-CRLREV/11464/2025 CRLREV/ /	MP RABINDRA KUMAR DALABEHERA	AMITAV TRIPATHY	296/2025
38	D-CRLREV/7308/2024 CRLREV/124/2024	MP DEBABRATA PRUSTY	SATYABRATA MOHANTY	297/2025
39	D-CRLREV/11502/2025 CRLREV/ /	MP PRITI RANJAN PANI	SUSANTA KUMAR NAYAK	298/2025
40	D-CRLREV/11503/2025 CRLREV/ /	MP LUCKY TANTY @ LAKI @MOHIT	SOUMYA RANJAN DAS	299/2025
41	D-CRLREV/11518/2025 CRLREV/ /	MP KSHYAMANIDHI MEHER	SIDDHARTH PRASAD MISHRA	300/2025
42	D-FAO/249/2018 FAO/249/2018	MP STATE OF ORISSA		316/2025
43	D-FAO/370/2019 FAO/370/2019	MP GURU CHARAN MISHRA		317/2025
44	D-FAO/15183/2025 FAO/ /	MP D.M., M/S. NATIONAL INSURANCE CO.LTD.	PRASANTA KUMAR MAHALI	318/2025
45	D-FAO/355/2019 FAO/355/2019	MP BAILOCHAN SAHANI	KUNAL KUMAR SWAIN,P.N.MOHANTY,S.C.D.DASH,P.K.MOHANTY,R.	319/2025
46	D-FAO/502/2019 FAO/502/2019	MP PRAKASH KU.MISHRA	M/S.K.K.SWAIN	320/2025
47	D-BLAPL/6297/2025 BLAPL/2647/2025	MP HEMANTA PRADHAN	SWARAJ PATEL	457/2025
48	D-BLAPL/29529/2024 BLAPL/11067/2024	MP JHUNA BHOI	SANJIB KUMAR BHANJADEO	458/2025
49	D-BLAPL/10999/2022 BLAPL/10999/2022	MP LOKANATH BARIK @ MUNA		459/2025
50	D-BLAPL/25017/2024 BLAPL/8569/2024	MP DHIREN @ DHIRENDRA HARIJAN	RAJIB LOCHAN PATTNAIK	460/2025
51	D-BLAPL/11508/2025 BLAPL/ /	MP HARI @ HAREKRUSHNA BEHERA	YUVRAJ PAREKH	461/2025
52	D-BLAPL/4033/2025 BLAPL/1728/2025	MP JATIN KUMAR BEHERA	SANJIB KUMAR BHANJADEO	462/2025
53	D-RSA/15029/2025 RSA/ /	MP PRANABANDHU NATH	DEEPAK KUMAR PANI	571/2025
54	D-RSA/276/2013 RSA/276/2013	MP YAGNASINI MUND	SALAUDDIN KHAN	572/2025
55	D-RSA/276/2013 RSA/276/2013	MP YAGNASINI MUND	M/S.DAYANANDA MOHAPATRA	573/2025
56	D-RSA/276/2013 RSA/276/2013	MP YAGNASINI MUND	M/S.DAYANANDA MOHAPATRA	574/2025
57	D-RSA/15129/2025 RSA/ /	MP BAPTU NATH @ BAPTU KUMAR NATH	MAHESWAR MOHANTY	575/2025

58	D-RSA/15162/2025 RSA/ /	DUSHMANT KUMAR SAHOO MP	DEBAKANTA MOHANTY	576/2025
59	D-RSA/117/2007 RSA/117/2007	NILAKANTH DEWANGAN MP	M/S.S.K.SARANGI	577/2025
60	D-RSA/329/2014 RSA/329/2014	DURYODHAN MALLIK MP	M/S.MISS MAMATA MISHRA	578/2025
61	D-RSA/15265/2025 RSA/ /	RAMA KRUSHNA PANDA MP	PRABIN DAS	579/2025
62	D-RSA/15299/2025 RSA/ /	PRADEEP CHOUDHURY MP	SUKANTA KUMAR NAYAK	580/2025
63	D-CMP/15096/2025 CMP/ /	DEBEN SETHI @ DEBEN KUMAR SETHI MP	TAPOBANTA BARIK	587/2025
64	D-CMP/49392/2024 CMP/1379/2024	SURAMA JENA MP		588/2025
65	D-CMP/15145/2025 CMP/ /	AMERESWAR SAHOO MP	GYANA RANJAN MAHAPATRA	589/2025
66	D-CMP/15209/2025 CMP/ /	PRAFULLA KUMAR DASH MP	LAKSHMAN MISHRA	590/2025
67	D-CMP/15243/2025 CMP/ /	GEETIGUNJAN SARANGI MP	SAMIR KUMAR MISHRA, (SR.ADV.)	591/2025
68	D-CMP/15275/2025 CMP/ /	SUKADEV PARIAL @ SUKADEV PADHIALTUSAR KUMAR MISHRA MP		592/2025
69	D-CMP/15284/2025 CMP/ /	AKSHAYA KUMAR DAS MP	TUSAR KUMAR MISHRA	593/2025
70	D-CMP/15298/2025 CMP/ /	JHUMPALI GOCHHAYAT MP	AMIT KUMAR DAS	594/2025
71	D-CMP/15301/2025 CMP/ /	BABAR KHAN MP	SUKANATA KUMAR NAYAK 2	595/2025
72	D-ABLAPL/5632/2025 ABLAPL/2130/2025	SUNITA BEHERA @ SULATA MP		824/2025
73	D-ABLAPL/20648/2017 ABLAPL/20648/2017	PRASANTA KUMAR PRADHAN MP		825/2025
74	D-ABLAPL/25712/2024 ABLAPL/10700/2024	MANGALA SINGH MP	SIDHARTHA MISHRA	826/2025
75	D-ABLAPL/32862/2024 ABLAPL/12583/2024	RAJA SAHA MP		827/2025
76	D-ABLAPL/3885/2021 ABLAPL/3885/2021	BHIMA SORI MP	SALAUDDIN KHAN	828/2025
77	D-ABLAPL/4388/2025 ABLAPL/1765/2025	P.SURESH RAO MP	K.M.HATI	829/2025
78	D-ABLAPL/8485/2022 ABLAPL/8485/2022	KUNAL DIGAL MP		830/2025
79	D-ABLAPL/507/2025 ABLAPL/265/2025	JITENDRA MUDULI MP		831/2025
80	D-ABLAPL/7726/2025 ABLAPL/3072/2025	ABHIMANYU NAYAK MP	MANORANJAN MUDULI	832/2025
81	D-ABLAPL/2310/2025 ABLAPL/1113/2025	KARIM MAHAMMAD@BUNTY MP		833/2025
82	D-ABLAPL/2340/2025 ABLAPL/1121/2025	JALAL UDDIN @ JALLAL UDDIN KHAN MP		834/2025
83	D-ABLAPL/6753/2025 ABLAPL/2640/2025	SUJIT MALLICK MP	AMULYA RATNA PANDA	835/2025
84	D-ABLAPL/25450/2024 ABLAPL/9353/2024	NIRANJAN MOHARANA MP	PANCHANAN PANIGRAHI	836/2025
85	D-ABLAPL/13177/2023 ABLAPL/13177/2023	TAPAN BEHERA @ TAPAN KUMAR BEHERA MP		837/2025
86	D-ABLAPL/34283/2024 ABLAPL/13066/2024	RABINDRA SAMAL MP	PANCHANAN PANIGRAHI	838/2025
87	D-ABLAPL/8271/2023 ABLAPL/8271/2023	TAPAS KUMAR SAHOO MP	GHANASHYAM MUDULI	839/2025
88	D-ABLAPL/9639/2025 ABLAPL/3698/2025	RAJKISHORE ROUT MP	PANCHANAN PANIGRAHI	840/2025
89	D-ABLAPL/33864/2024	MASTERAM SABAR		

	ABLAPL/12734/2024	MP		841/2025
90	D-ABLAPL/3737/2025	KANHU DAS @ KANHU CHARAN DAS		
	ABLAPL/1469/2025	MP		842/2025
91	D-ABLAPL/35657/2024	SIKHAR JENA @ SIKHAR CHANDRA JENA		
	ABLAPL/14223/2024	MP		843/2025
92	D-ABLAPL/11535/2025	DIRISHALA NARESH CHOUDHARY	SEKH ZAKIR HUSSAIN	
	ABLAPL/ /	MP		844/2025
93	D-ABLAPL/38971/2024	RUNU DAS		
	ABLAPL/14974/2024	MP		845/2025
94	D-MACA/754/2010	N.I.CO.LTD	M/S.S.K.PADHI	
	MACA/754/2010	MP		989/2025
95	D-MACA/754/2010	N.I.CO.LTD	M/S.S.K.PADHI	
	MACA/754/2010	MP		990/2025
96	D-MACA/754/2010	N.I.CO.LTD	M/S.S.K.PADHI	
	MACA/754/2010	MP		991/2025
97	D-MACA/14194/2025	D.M.,NATIONAL INSURANCE CO. LTD.,CUTTACK	SUBRAT SATPATHY	
	MACA/ /	MP		992/2025
98	D-MACA/13008/2025	M/S. NATIONAL INSURANCE CO. LTD.,CUTTACK	SUBRAT SATPATHY	
	MACA/ /	MP		993/2025
99	D-MACA/13000/2025	B.M.,RELIANCE GENERAL INSURANCE CO.LTD.,SAMBALPUR	SUBRAT SATPATHY	
	MACA/ /	MP		994/2025
100	D-MACA/14196/2025	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK	SUBRAT SATPATHY	
	MACA/ /	MP		995/2025
101	D-MACA/15050/2025	RANJAN KUMAR NAYAK	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		996/2025
102	D-MACA/15050/2025	RANJAN KUMAR NAYAK	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		997/2025
103	D-MACA/15054/2025	B.M.,RELIANCE GENERAL INSURANCE CO.LTD.,SAMBALPUR	SUBRAT SATPATHY	
	MACA/ /	MP		998/2025
104	D-MACA/15054/2025	B.M.,RELIANCE GENERAL INSURANCE CO.LTD.,SAMBALPUR	SUBRAT SATPATHY	
	MACA/ /	MP		999/2025
105	D-MACA/15058/2025	B.M., RELIANCE GENERAL INSURANCE CO.LTD.,SAMBALPUR	SUBRAT SATPATHY	
	MACA/ /	MP		1000/2025
106	D-MACA/15058/2025	B.M., RELIANCE GENERAL INSURANCE CO.LTD.,SAMBALPUR	SUBRAT SATPATHY	
	MACA/ /	MP		1001/2025
107	D-MACA/15057/2025	BASANTI DEVI	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1002/2025
108	D-MACA/15057/2025	BASANTI DEVI	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1003/2025
109	D-MACA/15060/2025	PRASANTA TRIPATHY	BIRANCHI NARAYAN RATH	
	MACA/ /	MP		1004/2025
110	D-MACA/15060/2025	PRASANTA TRIPATHY	BIRANCHI NARAYAN RATH	
	MACA/ /	MP		1005/2025
111	D-MACA/11544/2025	M/S. ICICI LOMBARD GENERAL INSURANCE CO.LTD.,SAMBALPUR	SUBRAT SATPATHY	
	MACA/ /	MP		1006/2025
112	D-MACA/44379/2024	D.M., NEW INDIA ASSURANCE CO.LTD., SAMBALPUR		
	MACA/1142/2024	MP		1007/2025
113	D-MACA/1109/2023	THE REGIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO.LTD.		
	MACA/1109/2023	MP		1008/2025
114	D-MACA/15141/2025	RAJLAXMI RAULO	BISHNU BRATA SINGH	
	MACA/ /	MP		1009/2025
115	D-MACA/13298/2025	DIVISIONAL MANAGER, M/S ORIENTAL INSURANCE CO.LTD.,KHUDA SOMNATH ROY		
	MACA/432/2025	MP		1010/2025
116	D-MACA/15208/2025	BAIKUNTHA PARIDA	PRABASH CHANDRA PATTANAİK	
	MACA/ /	MP		1011/2025
117	D-MACA/15208/2025	BAIKUNTHA PARIDA	PRABASH CHANDRA PATTANAİK	
	MACA/ /	MP		1012/2025
118	D-MACA/15222/2025	ORIENTAL INSURANCE CO. LTD.,KHUDA SOMNATH ROY		
	MACA/ /	MP		1013/2025
119	D-MACA/15229/2025	D.M., ORIENTAL INSURANCE CO. LTD., BISMUI	HIMBALA PATI	
	MACA/ /	MP		1014/2025
120	D-MACA/15234/2025	JYOTSNA SUHULA	PABITRA KUMAR NAYAK	
	MACA/ /	MP		1015/2025

121	D-MACA/15247/2025 MACA/ /	RASHMITA MAHAPATRA MP	PABITRA KUMAR NAYAK	1016/2025
122	D-MACA/15247/2025 MACA/ /	RASHMITA MAHAPATRA MP	PABITRA KUMAR NAYAK	1017/2025
123	D-MACA/15260/2025 MACA/ /	RABINDRA KUMAR NAYAK MP	PRABASH CHANDRA PATTANAİK	1018/2025
124	D-MACA/15260/2025 MACA/ /	RABINDRA KUMAR NAYAK MP	PRABASH CHANDRA PATTANAİK	1019/2025
125	D-CRLMC/11337/2025 CRLMC/ /	BIJU JENA MP	RAKESH KUMAR MALLICK	1060/2025
126	D-CRLMC/7677/2025 CRLMC/1124/2025	SIDHESWAR MALLIK MP	SUSANTA KUMAR LENKA	1061/2025
127	D-CRLMC/11350/2025 CRLMC/1482/2025	PRADEEP KUMAR MOHANTY MP	LALITENDU MISHRA	1062/2025
128	D-CRLMC/11398/2025 CRLMC/ /	BIKASH BEHERA MP	SATYAJIT MOHAPATRA	1063/2025
129	D-CRLMC/11397/2025 CRLMC/ /	ASHOK KUMAR SAHOO MP	SURAJ MOHANTY	1064/2025
130	D-CRLMC/11403/2025 CRLMC/ /	SIBARAM DALEI MP	BHABANI SHANKAR DASPARIDA	1065/2025
131	D-CRLMC/11403/2025 CRLMC/ /	SIBARAM DALEI MP	BHABANI SHANKAR DASPARIDA	1066/2025
132	D-CRLMC/11414/2025 CRLMC/ /	AJIT BEBARTA MP	A.K.SAHOO	1067/2025
133	D-CRLMC/11418/2025 CRLMC/ /	SOLMAN LIMA MP	SATYA SHIVA DASH	1068/2025
134	D-CRLMC/11425/2025 CRLMC/ /	DAMBABUDHA RANA@DAMABUDHA RANA MP	ANANJAYA MUND	1069/2025
135	D-CRLMC/11434/2025 CRLMC/ /	SUMANTA PATEL MP	SITANSHU KUMAR DEY	1070/2025
136	D-CRLMC/11435/2025 CRLMC/ /	SAMIR KUMARA PATRA MP	SANJAY KUMAR PRADHAN	1071/2025
137	D-CRLMC/11443/2025 CRLMC/ /	JEETENDRA KUMAR PAIKARAY MP	DEEPALI MAHAPATRA	1072/2025
138	D-CRLMC/11455/2025 CRLMC/ /	BAPINA GHADEI @ SAMAL MP	AMULYA RATNA PANDA	1073/2025
139	D-CRLMC/37879/2024 CRLMC/4814/2024	JYOTI MANJARI SAHADEO MP	RAKESH BEHERA	1074/2025
140	D-CRLMC/11472/2025 CRLMC/ /	NARESH DAS MP	ANIRUDHA DAS	1075/2025
141	D-CRLMC/11476/2025 CRLMC/ /	PRATAP CHANDRA NAYAK MP	BIKRAM KISHORE NAYAK	1076/2025
142	D-CRLMC/11486/2025 CRLMC/ /	AQIB AMIN @ AKIB AMIN MP	SUBRAT KUMAR DAS	1077/2025
143	D-CRLMC/11494/2025 CRLMC/ /	SANJAY KUMAR PATTNAİK @ SANJAY PATTNAİK MP	ANIKTA MISHRA	1078/2025
144	D-CRLMC/11497/2025 CRLMC/ /	ASIT MANDAL @ ASIT KUMAR MANDAL MP	SANGRAM KESHARI ROUT	1079/2025
145	D-CRLMC/11507/2025 CRLMC/ /	SIVA SHANKAR DASH MP	MANAS RANJAN BAUG	1080/2025
146	D-CRLMC/10177/2025 CRLMC/ /	RABINDRA @ RABINDER KUMAR DANDAPATI MP	SURYAKANTA DASH	1081/2025
147	D-CRLMC/10913/2025 CRLMC/1481/2025	PINTU JENA@NIHAR RANJAN JENA MP	AMITABH MISHRA	1082/2025
148	D-CRLMC/10911/2025 CRLMC/1479/2025	MANTU JENA@SAUMYA RANJAN JENA MP	AMITABH MISHRA	1083/2025
149	D-CRLMC/11578/2025 CRLMC/ /	HARI NAYAK @ LALITA NAYAK MP	PULAKESH MOHANTY	1084/2025
150	D-CRLA/11362/2025 CRLA/454/2025	JITENDRA NATH MOHANTY MP	HEMANTA KUMAR MUND	1120/2025
151	D-CRLA/11363/2025 CRLA/ /	JASMAN KANDULANA MP	RAKESH KUMAR MALLICK	1121/2025
152	D-CRLA/11363/2025	JASMAN KANDULANA	RAKESH KUMAR MALLICK	

	CRLA/ /	MP		1122/2025
153	D-CRLA/11394/2025	RAMESH BEHERA	SURAJ MOHANTY	
	CRLA/ /	MP		1123/2025
154	D-CRLA/11394/2025	RAMESH BEHERA	SURAJ MOHANTY	
	CRLA/ /	MP		1124/2025
155	D-CRLA/11394/2025	RAMESH BEHERA	SURAJ MOHANTY	
	CRLA/ /	MP		1125/2025
156	D-CRLA/1413/2023	TAPAN PRADHAN	AJAYA KUMAR PRADHAN	
	CRLA/1413/2023	MP		1126/2025
157	D-CRLA/2830/2025	BISHNU CHARAN SWAIN	SMRUTI RANJAN ROUT	
	CRLA/132/2025	MP		1127/2025
158	D-CRLA/13826/2024	MADHAB CHANDRA ACHARYA	MANAS KUMAR CHAND	
	CRLA/465/2024	MP		1128/2025
159	D-CRLA/11456/2025	LINGARAJ UDAYASINGH@BAURIA	SHYAM SUNDAR CHHUALSINGH	
	CRLA/ /	MP		1129/2025
160	D-CRLA/11456/2025	LINGARAJ UDAYASINGH@BAURIA	SHYAM SUNDAR CHHUALSINGH	
	CRLA/ /	MP		1130/2025
161	D-CRLA/4573/2024	DAMU MUDULI@PARAJA	SANGRAM KESHARI ROUT	
	CRLA/121/2024	MP		1131/2025
162	D-CRLA/11511/2025	RAJU MALLIK@GOUTAM MALLIK	DEEPAK KU SAHOO	
	CRLA/ /	MP		1132/2025
163	D-CRLA/11511/2025	RAJU MALLIK@GOUTAM MALLIK	DEEPAK KU SAHOO	
	CRLA/ /	MP		1133/2025
164	D-CRLA/11525/2025	RUTURAJ BEHERA	PRATYUSHA NAIDU	
	CRLA/ /	MP		1134/2025
165	D-WA/15042/2025	SABITA MANJARI BEHERA	LALIT KUMAR MAHARANA	
	WA/726/2025	MP		1950/2025
166	D-WA/10999/2025	DAMAYANTI PATRA	JAGAJIBAN PRADHAN	
	WA/ /	MP		1951/2025
167	D-WA/15048/2025	STATE OF ODISHA	SATYABRATA MOHANTY,A.G.A	
	WA/ /	MP		1952/2025
168	D-WA/15048/2025	STATE OF ODISHA	SATYABRATA MOHANTY,A.G.A	
	WA/ /	MP		1953/2025
169	D-WA/15048/2025	STATE OF ODISHA	SATYABRATA MOHANTY,A.G.A	
	WA/ /	MP		1954/2025
170	D-WA/15196/2025	KULAMANI SAHOO	KABIR KUMAR JENA	
	WA/ /	MP		1955/2025
171	D-WA/15049/2025	STATE OF ODISHA	SAMRESH JENA,A.S.C	
	WA/ /	MP		1956/2025
172	D-WA/15049/2025	STATE OF ODISHA	SAMRESH JENA,A.S.C	
	WA/ /	MP		1957/2025
173	D-WA/15049/2025	STATE OF ODISHA	SAMRESH JENA,A.S.C	
	WA/ /	MP		1958/2025
174	D-WA/15206/2025	GOVERNING BODY OF ISPAT COLLEGE, RANIGUMPHI	SANKER KUMAR DAS	
	WA/ /	MP		1959/2025
175	D-WA/15151/2025	STATE OF ODISHA	CHANDRAKANTA PRADHAN,A.G.A	
	WA/ /	MP		1960/2025
176	D-WA/15151/2025	STATE OF ODISHA	CHANDRAKANTA PRADHAN,A.G.A	
	WA/ /	MP		1961/2025
177	D-WA/15154/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1962/2025
178	D-WA/15154/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1963/2025
179	D-WA/15154/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1964/2025
180	D-WA/15155/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1965/2025
181	D-WA/15155/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1966/2025
182	D-WA/15155/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1967/2025
183	D-WA/15156/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1968/2025

184	D-WA/15156/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1969/2025
185	D-WA/15156/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1970/2025
186	D-WA/11034/2025 WA/ /	ALEKHA CHANDRA PRADHAN@ALEKHA PRADHAN MP	PRADHAN PRADHAN	1971/2025
187	D-WA/15267/2025 WA/ /	M.C. COMMITTEE OF N.C.S.S. FOR HEARING MP	NGILMPKREDAINDOHSUATRMP IMPAIRED AND NGO, ANGUL	1972/2025
188	D-WA/15241/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	1973/2025
189	D-WA/15241/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	1974/2025
190	D-WA/14794/2025 WA/ /	ANUPAMA BEHERA MP	BIJAYA KUMAR NAYAK (3)	1975/2025
191	D-WA/15244/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1976/2025
192	D-WA/15244/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1977/2025
193	D-WA/15244/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1978/2025
194	D-WP(C)/15013/2025 WP(C)/10325/2025	BHAGYASHREE MAJHI @ BEHERA MP	LAMBIT SENAPATI	6211/2025
195	D-WP(C)/15019/2025 WP(C)/10352/2025	M/S SEVEN STARS INTELLIGENT SECURITY MP	ARUNPAKUTDABBSR AK	6212/2025
196	D-WP(C)/15019/2025 WP(C)/10352/2025	M/S SEVEN STARS INTELLIGENT SECURITY MP	ARUNPAKUTDABBSR AK	6213/2025
197	D-WP(C)/15022/2025 WP(C)/10333/2025	GOVINDA CHANDRA SWAIN MP	SHASHI BHUSAN JENA	6214/2025
198	D-WP(C)/15022/2025 WP(C)/10333/2025	GOVINDA CHANDRA SWAIN MP	SHASHI BHUSAN JENA	6215/2025
199	D-WP(C)/36538/2024 WP(C)/20986/2024	BAIRAGI CHARAN NAYAK MP	ALOK KUMAR PANDA	6216/2025
200	D-WP(C)/15028/2025 WP(C)/ /	ALOK MAHARANA MP	SARADA PRASANNA SARANGI	6217/2025
201	D-WP(C)/15031/2025 WP(C)/10357/2025	BHAVESH PATEL MP	TRILOCHAN NANDA	6218/2025
202	D-WP(C)/14864/2025 WP(C)/ /	HARISH CHANDRA SAHU MP	SRINIVAS MOHANTY	6219/2025
203	D-WP(C)/15034/2025 WP(C)/10346/2025	BHAVESH PATEL MP	TRILOCHAN NANDA	6220/2025
204	D-WP(C)/36657/2024 WP(C)/21066/2024	SHYAMA SUNDAR SAHOO MP		6221/2025
205	D-WP(C)/15043/2025 WP(C)/10335/2025	BASANTI PATRA MP	KSHIROD KUMAR ROUT	6222/2025
206	D-WP(C)/15051/2025 WP(C)/ /	NEELAMANI MISHRA MP	MANOJA KUMAR KHUNTIA	6223/2025
207	D-WP(C)/8019/2016 WP(C)/8019/2016	PRAVAKAR MISHRA MP		6224/2025
208	D-WP(C)/15052/2025 WP(C)/10377/2025	SAROJINI MOHANTY MP	SUBHASREE MOHANTY	6225/2025
209	D-WP(C)/15055/2025 WP(C)/10340/2025	ASSESSING OFFICER CUM EXECUTIVE ENGINEER MP	ENGINEER IN CHARGE NO.1 (COMM.) TPCODL, BCDD 1, BBSR	6226/2025
210	D-WP(C)/8021/2016 WP(C)/8021/2016	SUKANTI PARIDA MP		6227/2025
211	D-WP(C)/15055/2025 WP(C)/10340/2025	ASSESSING OFFICER CUM EXECUTIVE ENGINEER MP	ENGINEER IN CHARGE NO.1 (COMM.) TPCODL, BCDD 1, BBSR	6228/2025
212	D-WP(C)/27081/2017 WP(C)/27081/2017	TANKADHAR NAG MP	M/S.S.K.OJHA	6229/2025
213	D-WP(C)/15020/2025 WP(C)/ /	SUSANTA KUMAR MOHANTY MP	JAGAMOHAN PATTANAIAK	6230/2025
214	D-WP(C)/8016/2016 WP(C)/8016/2016	PRAMODINI PRUSTY MP		6231/2025
215	D-WP(C)/44699/2024	PANCHAYAT PRESS, DHENKANAL	ALOK KUMAR PANDA	

	WP(C)/26506/2024	MP		6232/2025
216	D-WP(C)/8030/2016	ANTARYAMI MUDULI		
	WP(C)/8030/2016	MP		6233/2025
217	D-WP(C)/15044/2025	PURNA CHANDRA KISHAN	KRISHNA CHANDRA SAHU	
	WP(C)/10351/2025	MP		6234/2025
218	D-WP(C)/15063/2025	MAMATA SWAIN	GOPINATH MISHRA	
	WP(C)/ /	MP		6235/2025
219	D-WP(C)/4421/2025	DR. SANTANU KUMAR BEHERA	NIROD KUMAR SAHU	
	WP(C)/3644/2025	MP		6236/2025
220	D-WP(C)/8027/2016	BANSIDHARA SABUT		
	WP(C)/8027/2016	MP		6237/2025
221	D-WP(C)/48618/2024	KEDAR SWAIN	LAXMI NARAYAN RAYATSINGH	
	WP(C)/30018/2024	MP		6238/2025
222	D-WP(C)/15021/2025	RADHASHYAM BEHERA	RAJJEET ROY	
	WP(C)/10395/2025	MP		6239/2025
223	D-WP(C)/8018/2016	PRAMODA KUMAR SWAIN		
	WP(C)/8018/2016	MP		6240/2025
224	D-WP(C)/15067/2025	SUSIL KUMAR SWAIN	GANESH PRASAD SAMAL	
	WP(C)/ /	MP		6241/2025
225	D-WP(C)/15069/2025	M/S JAI MAA HINGULA ELECTRICAL	GANESH PRASAD SAMAL	
	WP(C)/ /	MP		6242/2025
226	D-WP(C)/15069/2025	M/S JAI MAA HINGULA ELECTRICAL	GANESH PRASAD SAMAL	
	WP(C)/ /	MP		6243/2025
227	D-WP(C)/15070/2025	MANAS KUMAR SAHU	PRAMOD KISHORE CHAND	
	WP(C)/ /	MP		6244/2025
228	D-WP(C)/8860/2022	HARMOHAN DASH	M/S H.N.TRIPATHY,S.R.TRIPATHY,D.BARIKM/S AJAYA KUMAR PRAJAPATI	
	WP(C)/8860/2022	MP		6245/2025
229	D-WP(C)/8024/2016	MALATI SABUT		
	WP(C)/8024/2016	MP		6246/2025
230	D-WP(C)/23100/2022	BANSHIDHAR MALLICK	DEEPALI MAHAPATRA	
	WP(C)/23100/2022	MP		6247/2025
231	D-WP(C)/23101/2022	NIMAIN CHARAN MALLICK	DEEPALI MAHAPATRA	
	WP(C)/23101/2022	MP		6248/2025
232	D-WP(C)/23104/2022	SUKALATA MALLICK	DEEPALI MAHAPATRA	
	WP(C)/23104/2022	MP		6249/2025
233	D-WP(C)/17170/2019	SANTOSH KUMAR MOHANTY	M/S.MILAN KANUNGO	
	WP(C)/17170/2019	MP		6250/2025
234	D-WP(C)/15087/2025	MAHABIR BIBHAR	DAMODAR PATRA	
	WP(C)/ /	MP		6251/2025
235	D-WP(C)/15087/2025	MAHABIR BIBHAR	DAMODAR PATRA	
	WP(C)/ /	MP		6252/2025
236	D-WP(C)/15095/2025	DILLIP KUMAR GURU	BISWAJIT PASAYAT	
	WP(C)/ /	MP		6253/2025
237	D-WP(C)/15100/2025	NILAMANI BIDYADHAR	AJIT KUMAR MOHANTY	
	WP(C)/ /	MP		6254/2025
238	D-WP(C)/15024/2025	CHATURBHUJA PANDA	SRINIVAS MOHANTY	
	WP(C)/ /	MP		6255/2025
239	D-WP(C)/7819/2025	MITALI MISHRA	SUKANTA KUMAR DALAI	
	WP(C)/5917/2025	MP		6256/2025
240	D-WP(C)/47102/2024	SATYAJIT BASTI	SWAPNIL ROY	
	WP(C)/28744/2024	MP		6257/2025
241	D-WP(C)/5003/2025	L. KAMESWAR RAO ACHARY	ALOK KUMAR PANDA	
	WP(C)/4030/2025	MP		6258/2025
242	D-WP(C)/15080/2025	ODISHA HYDRO POWER CORPORATION LIMITED	KUMAR MOHANTY	
	WP(C)/ /	MP		6259/2025
243	D-WP(C)/15126/2025	DURGABATI NAYAK	SUVENDU KUMAR RAY	
	WP(C)/ /	MP		6260/2025
244	D-WP(C)/39904/2024	KSHANAPRAVA PANDA	HRUDANANDA MOHAPATRA	
	WP(C)/26431/2024	MP		6261/2025
245	D-WP(C)/15130/2025	PRASANTA KUMAR MOHANTY	MAHESWAR MOHANTY	
	WP(C)/ /	MP		6262/2025
246	D-WP(C)/15084/2025	SRIKANTA SETHY	PRADEEP KUMAR DAS	
	WP(C)/ /	MP		6263/2025

247	D-WP(C)/15132/2025 WP(C)/ /	RANJITA ACHARYA MP	ABINASH ROURAY	6264/2025
248	D-WP(C)/15133/2025 WP(C)/ /	HEMANGINI JAGAT MP	DEBABRATA DASH	6265/2025
249	D-WP(C)/15139/2025 WP(C)/ /	BATAKRUSHNA SAHU MP	AKSHAYA KUMAR JENA	6266/2025
250	D-WP(C)/15144/2025 WP(C)/ /	RAGHUNATH BEHERA MP	ARUN KUMAR PATRA	6267/2025
251	D-WP(C)/15147/2025 WP(C)/ /	GOBINDA CH. SAMANTRAY MP	AKSHAYA KUMAR JENA	6268/2025
252	D-WP(C)/10734/2025 WP(C)/9468/2025	LT. COLONEL RAJINDER SINGH SEKHAWAT MP	KAMAKANTA SARANGI	6269/2025
253	D-WP(C)/15150/2025 WP(C)/ /	UTAM KUMAR SINGH MP	ARUN KUMAR PATRA	6270/2025
254	D-WP(C)/15137/2025 WP(C)/10393/2025	ANKIT SAHU MP	LALITENDU MISHRA	6271/2025
255	D-WP(C)/15163/2025 WP(C)/ /	DIPIKA NAIK MP	BIBHU PRASAD DAS	6272/2025
256	D-WP(C)/15164/2025 WP(C)/ /	SURESH KUMAR MOHANTY MP	AMBIKA PRASAD RAY	6273/2025
257	D-WP(C)/15167/2025 WP(C)/ /	ADAL ANIL KUMAR @ A.ANIL KUMAR MP	DR.NIRANJAN SWAIN	6274/2025
258	D-WP(C)/49801/2024 WP(C)/30185/2024	PURNA CHANDRA MAHANTA MP	RABINDRA KUMAR PATNAIK	6275/2025
259	D-WP(C)/49801/2024 WP(C)/30185/2024	PURNA CHANDRA MAHANTA MP	SIDHESWAR MALLIK	6276/2025
260	D-WP(C)/52255/2024 WP(C)/31880/2024	SNEHALATA DAS MP	SOUBHAGYA SUNDAR DAS	6277/2025
261	D-WP(C)/52255/2024 WP(C)/31880/2024	SNEHALATA DAS MP		6278/2025
262	D-WP(C)/13157/2025 WP(C)/9382/2025	M/S. CAPITAL INDANE, SAMANTARAPUR, MP	SKHUMBAR KAMAKANTA MOHANTY, BISWAJIT NAYAK	6279/2025
263	D-WP(C)/53711/2024 WP(C)/33300/2024	AKHAYA KUMAR RANA MP	SOUMYA RANJAN PATI	6280/2025
264	D-WP(C)/15180/2025 WP(C)/ /	ARUN KUMAR SABAR MP	SHASHANKA SHEKHAR PATRA	6281/2025
265	D-WP(C)/15188/2025 WP(C)/ /	ASHOK KUMAR MOHANTY MP	MANOJ KUMAR MOHANTY	6282/2025
266	D-WP(C)/15188/2025 WP(C)/ /	ASHOK KUMAR MOHANTY MP	MANOJ KUMAR MOHANTY	6283/2025
267	D-WP(C)/15190/2025 WP(C)/ /	AMIYA PRASAD BARIK MP	SAROJ KUMAR PADHY	6284/2025
268	D-WP(C)/10679/2025 WP(C)/7674/2025	HIRANMAYEE NAYAK MP	BISWABIHARI MOHANTY, Mr. Subir Palit(S.A)	6285/2025
269	D-WP(C)/15191/2025 WP(C)/ /	DEEPA MALIK MP	SAROJA KANTA SAMAL	6286/2025
270	D-WP(C)/15148/2025 WP(C)/ /	M/S MDD COMMUNICATIONS MP	KSHIROD KUMAR SAHOO	6287/2025
271	D-WP(C)/15194/2025 WP(C)/ /	SK. GOLAM HYDER ALLI MP	JAJATI KISHORE MOHANTY	6288/2025
272	D-WP(C)/15199/2025 WP(C)/ /	DR.SULOCHANA RATH MP	BISWABIHARI MOHANTY	6289/2025
273	D-WP(C)/32398/2024 WP(C)/19723/2024	BHANU CHANDRA BEHERA MP	BIREN SANKAR TRIPATHY	6290/2025
274	D-WP(C)/15205/2025 WP(C)/ /	PRASANTA KUMAR PANIGRAHI MP	SAMEER KUMAR DAS	6291/2025
275	D-WP(C)/9430/2025 WP(C)/9578/2025	SRIPATI BEHERA MP	RAJALAXMI BISWAL	6292/2025
276	D-WP(C)/9436/2025 WP(C)/9401/2025	MANOJ PRADHAN MP	RAJALAXMI BISWAL	6293/2025
277	D-WP(C)/9437/2025 WP(C)/9406/2025	SIBU PRADHAN MP	RAJALAXMI BISWAL	6294/2025
278	D-WP(C)/9434/2025	GAYATRI PRADHAN	RAJALAXMI BISWAL	

	WP(C)/9431/2025	MP		6295/2025
279	D-WP(C)/15210/2025 WP(C)/ /	PUSPAKETU PANDA MP	SUDARSHAN NANDA	6296/2025
280	D-WP(C)/9433/2025 WP(C)/9496/2025	AKASH BEHERA MP	RAJALAXMI BISWAL	6297/2025
281	D-WP(C)/9435/2025 WP(C)/10140/2025	PRIYABRATA SAHU MP	RAJALAXMI BISWAL	6298/2025
282	D-WP(C)/15213/2025 WP(C)/ /	MOHAMMED GAFUR MP	ANUPAM RATH	6299/2025
283	D-WP(C)/15168/2025 WP(C)/ /	KAMADEV NAYAK MP	DOLAGOBINDA MOHAPATRA	6300/2025
284	D-WP(C)/15230/2025 WP(C)/ /	MAHATMA GANDHI MAHAVIDYALAYA, MP MP	MAHANTAN LENKA	6301/2025
285	D-WP(C)/15232/2025 WP(C)/ /	NIROD KUMAR SAHOO MP	NIRANJAN LENKA	6302/2025
286	D-WP(C)/15236/2025 WP(C)/ /	BIJAY KUMAR LENKA MP	NIRANJAN NAYAK	6303/2025
287	D-WP(C)/23210/2023 WP(C)/23210/2023	KALPANA SWAIN MP	SWAPNIL ROY	6304/2025
288	D-WP(C)/15235/2025 WP(C)/ /	SARBA SHAKTIMAYEE MISSION SHAKTI FEDERATION MP	RAJIV KUMAR MAHANTA	6305/2025
289	D-WP(C)/15251/2025 WP(C)/ /	PRADEEP AGRAWAL MP	LAXMI SHARMA	6306/2025
290	D-WP(C)/17502/2015 WP(C)/17502/2015	NAGENDERA PARIDA MP	TUSAR KUMAR MISHRA	6307/2025
291	D-WP(C)/15251/2025 WP(C)/ /	PRADEEP AGRAWAL MP	LAXMI SHARMA	6308/2025
292	D-WP(C)/17502/2015 WP(C)/17502/2015	NAGENDERA PARIDA MP	M/S.RAMAKANTA KAR	6309/2025
293	D-WP(C)/17502/2015 WP(C)/17502/2015	NAGENDERA PARIDA MP	M/S.RAMAKANTA KAR	6310/2025
294	D-WP(C)/15253/2025 WP(C)/ /	SURESH KUMAR KATARUKA MP	LAXMI SHARMA	6311/2025
295	D-WP(C)/15253/2025 WP(C)/ /	SURESH KUMAR KATARUKA MP	LAXMI SHARMA	6312/2025
296	D-WP(C)/13279/2025 WP(C)/9666/2025	TAPAS DAS MP	NIRANJAN LENKA	6313/2025
297	D-WP(C)/15256/2025 WP(C)/ /	BANWARILAL KATARUKA MP	LAXMI SHARMA	6314/2025
298	D-WP(C)/13392/2025 WP(C)/9656/2025	MIHIR KUMAR DAS MP	NIRANJAN LENKA	6315/2025
299	D-WP(C)/10004/2011 WP(C)/10004/2011	BERHAMPUR URBAN CO-O MP	SHAKTI DATTA TRIPATHY	6316/2025
300	D-WP(C)/15258/2025 WP(C)/ /	SRIKANT AGRAWAL MP	LAXMI SHARMA	6317/2025
301	D-WP(C)/15261/2025 WP(C)/ /	BAIJYANATH AGRAWAL MP	LAXMI SHARMA	6318/2025
302	D-WP(C)/15258/2025 WP(C)/ /	SRIKANT AGRAWAL MP	LAXMI SHARMA	6319/2025
303	D-WP(C)/15261/2025 WP(C)/ /	BAIJYANATH AGRAWAL MP	LAXMI SHARMA	6320/2025
304	D-WP(C)/15263/2025 WP(C)/ /	BIJAY KUMAR AGRAWAL MP	LAXMI SHARMA	6321/2025
305	D-WP(C)/15189/2025 WP(C)/ /	DISTRICT LEVEL FEDERATION, JAJPUR MP	RAJJEET ROY	6322/2025
306	D-WP(C)/15263/2025 WP(C)/ /	BIJAY KUMAR AGRAWAL MP	LAXMI SHARMA	6323/2025
307	D-WP(C)/15256/2025 WP(C)/ /	BANWARILAL KATARUKA MP	LAXMI SHARMA	6324/2025
308	D-WP(C)/7864/2025 WP(C)/6072/2025	JAYA MANGAL KARUAN MP	DILLIP KUMAR SAHU	6325/2025
309	D-WP(C)/15237/2025 WP(C)/ /	BAITARANI MISSION SHAKTI FEDERATION MP	RAJIV KUMAR MAHANTA	6326/2025

310	D-WP(C)/15266/2025 WP(C)/ /	ANUP KUMAR AGRAWAL MP	LAXMI SHARMA	6327/2025
311	D-WP(C)/15266/2025 WP(C)/ /	ANUP KUMAR AGRAWAL MP	LAXMI SHARMA	6328/2025
312	D-WP(C)/11997/2025 WP(C)/8588/2025	M/S BISWONATH SELF HELP GROUP., BHARGAVA MP	SRUBHAGYA KUMAR SAMAL	6329/2025
313	D-WP(C)/8897/2014 WP(C)/8897/2014	SIPRAMAYEE PRADHAN MP	M/S.PRADIPTA KU MOHANTY	6330/2025
314	D-WP(C)/15269/2025 WP(C)/ /	M/S. SUNIL KUMAR PRADHAN, ANGUL MP	SOMANATH MISHRA	6331/2025
315	D-WP(C)/15270/2025 WP(C)/ /	UMAKANTA NAYAK MP	JAJATI KESHARI KHUNTIA	6332/2025
316	D-WP(C)/9712/2015 WP(C)/9712/2015	MAJUM BIBI MP	M/S.ARUN KUMAR MISHRA	6333/2025
317	D-WP(C)/12496/2025 WP(C)/8922/2025	SHREE GOPINATH DEV JEW BIJE, BHINGAR MP	SWARUP KUMAR PATNAIK	6334/2025
318	D-WP(C)/2989/2023 WP(C)/2989/2023	BANDANA KAR MP	ASHIT KUMAR DASH	6335/2025
319	D-WP(C)/15238/2025 WP(C)/ /	DIBYAJYOTI PRATIVA MISSION SHAKTI MP	REKHA KUMAR MAHANTA	6336/2025
320	D-WP(C)/15279/2025 WP(C)/ /	SUNIL KUMAR MOHAPATRA MP	RABI NARAYAN MISRHA	6337/2025
321	D-WP(C)/15282/2025 WP(C)/ /	SANATANA PRADHAN MP	SANJIB KUMAR BHANJADEO	6338/2025
322	D-WP(C)/15281/2025 WP(C)/ /	MAGAL SAMASI MP	TUSAR KUMAR MISHRA	6339/2025
323	D-WP(C)/15262/2025 WP(C)/ /	ANANDAMAYEE MISSION SHAKTI MP	RAJIV KUMAR MAHANTA	6340/2025
324	D-WP(C)/15286/2025 WP(C)/ /	BIDYADHAR BEHERA MP	BHASKAR CHANDRA PANDA	6341/2025
325	D-WP(C)/15289/2025 WP(C)/ /	SIBA KUMAR CHAKRABARTY MP	BISHNU PRASAD PRADHAN	6342/2025
326	D-WP(C)/15288/2025 WP(C)/ /	ARATI NAIK MP	TUSAR KUMAR MISHRA	6343/2025
327	D-WP(C)/15249/2025 WP(C)/ /	ABHAY KUMAR PARIDA @ ABHAY PARIDA MP	SUTOSH ROUT	6344/2025
328	D-WP(C)/15297/2025 WP(C)/ /	AYEESURYA MISHRA MP	AMIYA KUMAR BEHERA	6345/2025
329	D-WP(C)/15296/2025 WP(C)/ /	BANITA PPRADHAN MP	TUSAR KUMAR MISHRA	6346/2025
330	D-WP(C)/15302/2025 WP(C)/ /	KHETRABASI NAYAK MP	NIRANJAN PANDA	6347/2025
331	D-WP(C)/15303/2025 WP(C)/ /	ASHOK KUMAR SAMAL MP	TUSAR KUMAR MISHRA	6348/2025
332	D-WP(C)/15304/2025 WP(C)/ /	BENUDHAR SAMAL MP	BAIDHAR SAHOO	6349/2025
333	D-WP(C)/15306/2025 WP(C)/ /	BHAGABAT MOHANTY MP	BAIDHAR SAHOO	6350/2025
334	D-WP(C)/15308/2025 WP(C)/ /	GOVIND PRASAD CHHAPADIA MP	SOUMYA MISHRA	6351/2025